

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
VIKRAM HEALTH SERVICES PRIVATE LIMITED**

PARTICULARS		
1.	Name of Corporate Person	VIKRAM HEALTH SERVICES PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	11 th April, 2012
3.	Authority under which Corporate Person is incorporated /registered	Registrar of Companies, Bangalore
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U33110KA2012PTC063478
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	5 th Floor No. 71/1, Millers Road Bengaluru – 560052, Karnataka, India.
6.	Liquidation Commencement Date of Corporate Person	Monday, 10 th January, 2022
7.	Name, Address, Email Address, Telephone Number and the Registration Number of The Liquidator	Name: Mr. Pramodkumar R Ladda Official Address: Office No.106, First Floor, 55 Sukhniwas, 15 th August Chowk, Mangalwar Peth, Pune-411011 Registration No.: IBBI/IPA-002/IP-N00694/2018-2019/12148 Email: csladdaji@gmail.com Mobile No.: +91 95952 71145
8.	Last Date for Submission of Claims	Wednesday, 9 th February, 2022

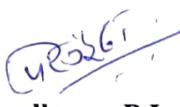
Notice is hereby given that the **Vikram Health Services Private Limited** has commenced Voluntary Liquidation on Monday, 10th January 2022.

The stakeholders of **Vikram Health Services Private Limited** are hereby called upon to submit a proof of their claims, on or before Wednesday, 9th February 2022 to the liquidator at the address mentioned against Item No. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 11.01.2022
Place: Bengaluru


Pramodkumar R Ladda
Insolvency Professional
Regn No.: IBBI/IPA-002/IP-N00694/2018-2019/12148



[illegible]

ಕೋಲಾರ ಲೋಕೋಪಯೋಗಿ ಇಲಾಖೆ ವಿಭಾಗ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಲಕ್ಷ್ಮೀನರ್ಸಿಕೆ: 5054-ಎಸ್.ಸಿ.ಬಿ/ಟಿ.ಎಸ್.ಪಿ. ಹಾಗೂ 3054-ಎಸ್.ಸಿ.ಬಿ/ಟಿ.ಎಸ್.ಪಿ. ಅಡಿಯಲ್ಲಿ ಕಾಮಗಾರಿಗಳಿಗೆ ಬೆಂಜರಗಿಟ್ಟ ಮೊತ್ತ: ಕನಿಷ್ಠ ರೂ. 6.00 ಲಕ್ಷಗಳು ಗರಿಷ್ಟ: ರೂ. 45.00 ಲಕ್ಷಗಳು. ಇ.ಎಂ.ಡಿ ಮೊತ್ತ: ಕನಿಷ್ಠ ರೂ. 5ವರಗಿಟ್ಟ ರೂ. 90.00ಕ್ಕೆ. ಕಾಲಾವಧಿ: 2 ತಿಂಗಳ ನಿರ್ವಹಿಸಲು ನೋಂದಾಯಿತ ಗುತ್ತಿಗೆದಾರರಿಂದ ಇ- ಪ್ರಕ್ರೂರಮೆಂಟ್ ಅನ್ವಯ ಬೆಂಜರ ಆಪ್ತಾನಿಸಲಾಗಿದೆ. ಗುತ್ತಿಗೆದಾರರು ಕಡಬ್ಬು- 1:2 ರ ಬೆಂಜರ ಡಾಕ್ಯುಮೆಂಟ್‌ಗಳನ್ನು ಕರ್ನಾಟಕ ರಾಜ್ಯದ ಇ-ಪ್ರಕ್ರೂರಮೆಂಟ್ ಪೋರ್ಟಲ್ (Viz., <http://eproc.karnataka.gov.in>) ನಿಂದ ಡೌನ್‌ಲೋಡ್ ಮಾಡಿಕೊಳ್ಳಬಹುದಾಗಿರುತ್ತದೆ.

ಭರ್ತಿ ಮಾಡಿದ ಬೆಂಜರಗಳನ್ನು ಆನ್‌ಲೈನ್ ಮುಖಾಂತರ ಕರ್ನಾಟಕ ರಾಜ್ಯದ ಇ-ಪ್ರಕ್ರೂರಮೆಂಟ್ ಪೋರ್ಟಲ್‌ನಲ್ಲಿ ದಿನಾಂಕ: 24.01.2022ರಂದು ಸಂಜೆ 16.00 ಗಂಟೆ ಒಳಗೆ ಆಪ್‌ಲೋಡ್ ಮಾಡಬಹುದಾಗಿರುತ್ತದೆ. ಸ್ವೀಕೃತವಾದ ಬೆಂಜರಗಳನ್ನು ದಿನಾಂಕ: 25.01.2022 ರಂದು ಸಂಜೆ 16.30 ಗಂಟೆಯ ನಂತರ ಇ-ಪ್ರಕ್ರೂರಮೆಂಟ್‌ನಲ್ಲಿ ತೆರೆದುಲಾಗುವುದು. ಕಾಮಗಾರಿಗಳಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ ಹೆಚ್ಚಿನ ವಿವರಗಳಿಗೆ ಹಾಗೂ ಸರಬರಾಜು ಬೆಂಜರ ಅಧಿಸೂಚನೆಯ ವಿವರಗಳನ್ನು ಪಡೆಯಲು ಇ-ಪ್ರಕ್ರೂರಮೆಂಟ್ ಪೋರ್ಟಲ್ (Viz., <http://eproc.karnataka.gov.in>) ನಲ್ಲಿ ಸಂಪರ್ಕಿಸ ಬಹುದಾಗಿದೆ. ಹಾಗೂ ಈ ಕಛೇರಿಯ ಕೆಲಸದ ವೇಳೆಯಲ್ಲಿ ಹೆಚ್ಚಿನ ವಿವರಗಳನ್ನು ಪಡೆಯಲು ಸಹಾ ಕೋರಲಾಗಿದೆ.

ಸಹಿ-ಕಾರ್ಯನಿರ್ವಾಹಕ ಇಂಜಿನಿಯರ್, ಲೋಇ, ವಿಭಾಗ, ಕೋಲಾರ.
ವಾ.ಸಂ.ಇಂ.ಇ.ಕೋಲಾರ/ಆರ್.ಪಿ.ಸಂಖ್ಯೆ 321/ಎಂಸಿಎ/2021-22

ಕೋವಿಡ್-19: ಆತಂಕ ಬೀಡು; ಮುನ್ನೆಚ್ಚರಿಕೆ ಇರಲಿ.

 ಮಾಸ್ಕ್ ಧರಿಸಿ
 6 ಅಡಿ ದೂರಕ್ಕೆ ಆತಂಕ ಹಾಕಿಸಿ
 ಕೈಗಳ ಸ್ವಚ್ಛತೆ ಕಠোরವಿರಿಸಿ

ಬಯೋಮೆಟ್ರಿಕ್ ಹಾಜರಾತಿಗೆ ವಿನಾಯಿತಿ
ಬೆಂಗಳೂರು: ಬಯೋಮೆಟ್ರಿಕ್ ಹಾಜರಾತಿ ವ್ಯವಸ್ಥೆಯಲ್ಲಿ ತಾತ್ಕಾಲಿಕವಾಗಿ ವಿನಾಯಿತಿ ನೀಡಿ ನಿಬ್ಬಂದಿ ಮತ್ತು ಆಡಳಿತ ಸುಧಾರಣಾ ಇಲಾಖೆ ಆದೇಶ ಹೊರಡಿಸಿದೆ. ಕಠಿಣ ಸೋಂಕಿತರ ಪ್ರಕರಣಗಳ ಸಂಖ್ಯೆ ಹರಿಕೆಯಾಗುತ್ತಿರುವುದರಿಂದ ಸಚಿವಾಲಯ ಹಾಗೂ ಇನ್ನಿತರ ಸರ್ಕಾರಿ ಕಛೇರಿಗಳಿಗೆ ಈ ವಿನಾಯಿತಿ ನೀಡಲಾಗಿದೆ. ಪ್ರಕೃತದಲ್ಲಿ ಹಾಜರಾತಿ ನಿರ್ವಹಿಸುವಂತೆ ಮರುಳು ಅಥವಾ ಇಲಾಖೆಯ ನೋಡಲಾದ ಅಧಿಕಾರಿಗಳು ಈ ಕುರಿತು ಪರಿಶೀಲಿಸುವಂತೆ ನಿರ್ದೇಶನ ನೀಡಲಾಗಿದೆ.

ಬೆಂಗಳೂರು ವಿಶ್ವವಿದ್ಯಾಲಯ
 ಸರ್ಕಾರಿ ಭವನ, ಚಾಚ್ಚೂರುಕು 20/1, ಹೊಸಕೋಟೆ-560056
 ಸಂಖ್ಯೆ: ಸ.ವ.ವಿ.ಎಂ.ಸ.ಪ್ರ/2021-22 ಹಾಗೂ: 30.12.2021

ಪ್ರತಿಜ್ಞಾ ಪ್ರಕಟಣೆ

ಶ್ರೀಮತಿ/ಶ್ರೀ **SHARALA THEVY**
 ರವರ ಅರ್ಜಿಯನ್ನು ಬಿ.ಎ.ಎಂ. (Bachelor of
 Computer Applications) ನೋಂದಣೆ
 ಸಂಖ್ಯೆ: 02AYBS3013 ವರ್ಗ-APRIL-
 2005ರಲ್ಲಿ ಮೂಲಕ ಪೂರ್ಣಗೊಳಿಸುತ್ತವೆಂದು
 ಪಡೆಯಲಾಗಿತ್ತು. ಈ ಪದವಿ ಪ್ರಮಾಣ ಪತ್ರವನ್ನು
 ಕಳುಹಿಸುವುದಾಗಿರುವ ತೀರ್ಮಾನ ತೆಗೆದುಕೊಳ್ಳುತ್ತೇ.

ಮೇಲೆ ತಿಳಿಸಿದ ಕಾರಣದಿಂದ ಬಿ.ಎ.ಎಂ.
 (Bachelor of Computer Applications)
 ನಲ್ಲಿನ ಪದವಿ ಪ್ರಮಾಣ ಪತ್ರ ಪಡೆಯಲು
 ಅರ್ಜಿಯನ್ನು ಸಹಿಸಿದ್ದಾರೆ.

ಈ ಮಧ್ಯೆ ಸರ್ಕಾರದಿಂದ ಗಮನಕ್ಕೆ
 ತರುವಂತಹ ಸುದ್ದಿಯೊಂದಿಗೆ, ಸದರಿ ಪದವಿ
 ಪ್ರಮಾಣ ಪತ್ರವು ಕುಲಸಭೆಯಿಂದಲೂ (ಸಿಬಿ)
 ವಿಮರ್ಶಿಸಿ ಪರಿಶೀಲಿಸಿ, ತುಂಬಾಕೊಡುವ (ಇಸ್ರೆ)
 ಕಳುಹಿಸಿರುವ ಬೆಂಗಳೂರು ವಿಶ್ವವಿದ್ಯಾಲಯ,
 ಗಾಂಧಿನಗರ ಸರ್ಕಾರಿ ಭವನ, ಹೊಸಕೋಟೆ-560056 ಇವರಿಗೆ ಈ ಪ್ರತಿಜ್ಞಾ
 ಪತ್ರಗಳನ್ನು 2021 ರಿಂದ 15 ದಿನಗಳೊಳಗೆ
 ಕಳುಹಿಸುವಂತೆ ಕೋರಲಾಗಿದೆ.

ಮೇಲ್ಕಂಡ ಹೆಸರಿನ ಮತ್ತು ನೋಂದಣೆ
 ಸಂಖ್ಯೆಯ ಪದವಿ ಪ್ರಮಾಣ ಪತ್ರವನ್ನು
 ಸಂದಾಯಪಡಿಸಿ ಕಾಲೇಜಿನಲ್ಲಿ ಪ್ರಮಾಣೀಕರಣ
 ಪಡೆಯುವ ಆದ್ಯದಿಂದ ಮೇಲೆ ವಿವರಿಸಲಾಗಿರುವ
 ನಿಯಮ ಈ ಹಿಂದೆ ಮೇಲೆ ಪ್ರಮಾಣೀಕರಿಸಿರುವ
 ಮೂಲ ಪದವಿ ಪ್ರಮಾಣ ಪತ್ರವು ಸಮಗ್ರವಾಗಿ
 ರದ್ದಾಗುತ್ತದೆ ಮತ್ತು ಇದಕ್ಕೆ ಕಾನೂನಿನ
 ಬಲವಿಲ್ಲದಾಗುತ್ತದೆಂದು ಪ್ರಕಟಿಸಲಾಗಿದೆ.

ಆದೇಶದ ಮೇರೆಗೆ
 ಸಹಿ/—
 ಕುಲಸಭೆಯ (ಮೇ)

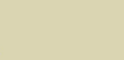
ಕಾಡೆಯಾಗಿದ್ದಾರೆ

ಶ್ರೀ ಗಂಗಾಧರಪ್ಪನವರು

ಸುಮಾರು 85-90 ವರ್ಷ ವಯಸ್ಸಿನ
ಸಹಜಾಚಾರ್ಯ ಶ್ರೀ ವಿಶ್ವನಾಥರವರು ಹೆಸರು, ದಿನಾಂಕ: 10.01.2022ನೇ ಸೋಮವಾರ
ಮದ್ದಾಸ್ತ, ಸುಮಾರು 2.00 ಗಂಟೆಯ
ಸಮಯದಲ್ಲಿ ಶ್ರೀ ಗಂಗಾಧರಪ್ಪನವರು ಎಂಬ
ಸುಮಾರು 85-90 ವರ್ಷದ ವ್ಯಕ್ತರನ್ನು,
ಮದ್ದಾಸ್ತದ ಹಾಗೂ ಹೊಸ ಶ್ರೀ ಇನ್ಸೈದರ್
ಕಾರ್ ನಂ. ಕೆ.ವಿ. 224, ಮೈಸೂರು
ಇನ್ಸೈದರ್ ಕಾರ್, ಅಂ.ಎ.ವಿ. 2ನೇ ಹಂತ, ಇನ್ನೇಡ
ಎಮಾರ್ಸ್, ಬೆಂಗಳೂರು-94, ಇಲ್ಲಿಯ
ಕಾರಂಪೌಂಡರಿನ ಹೊರಗೆ ಹೊರದವರು
ವಾಹನ ಬರಲು ಜ್ಞಾಪನೆ ಇಲ್ಲದ ಕಾರಣ
ಶ್ರೀ ವಿ.ಶೇ.ಕೆ.ಎಂ.ರವರನ್ನು ದಯವಾರಿ
ಯಾರಿಂದಾದರೂ ಗುರುತು ಸಿಕ್ಕಿದ್ದಲ್ಲಿ ಮೇಲಿನ
ಮಿಳಾಸಕ್ಕಾಗಿ ಅಥವಾ ಸಂಪರ್ಕಿಸುವಾಗ
ಮೇಲಿನ ಕಂಪ್ಯಾನಿ, ಯಾವುದೇ ಹೆಸರಿನ
ಮೇಲಿನ ಕಂಪನಿ ಅಥವಾ ಸಂಪರ್ಕಿಸಬೇಕೆಂದು
ನಂಬರಕ್ಕೆ ದಯವಾರಿ ಶೀಘ್ರವು
ಹೊರಬರಲಿ.

ಮನೋಜಿ ವಿಶ್ವಾ

9008615261, 9538066969
9663032244



Fresh Day

Fresh Deals

Get more savings on your meat, fish and seafood cravings.
Enjoy it fresh, with no chemicals, no preservatives,
just all around goodness.



ಚಿಕ್ಕನ್
ಕರಿ ಕಟ್
500g

₹99

Code: 99CKN



ಸೀಗಡಿ
500g

₹225



ಚಿಕ್ಕನ್
ಫೀ ರೋಸ್ಟ್
250g

₹99



ಬಾರುಡ್
500g

₹125

2000+ Products

26 Lakh Customers

100+ Quality Checks

No Antibiotic Residue

No Added Chemicals

Order online at: freshtohome.com

90 Minute Delivery

*T&C Apply. All prices are inclusive of taxes. Offers valid only for today and till stocks last. Images used are for representative purposes only and may differ from the actual products. FreshToHome is only a brand name or trade mark and does not represent its true nature.

**14ರ ಸಂಜೆ 5.14ಕ್ಕೆ
ಸೂರ್ಯಾಭಿಷೇಕ**

ಬೆಂಗಳೂರು: ಸಂಕ್ರಾಂತಿ ಹಬ್ಬದ ಮುನ್ನಾ ದಿನ ಶುಕ್ರವಾರ (ಜ.14) ಸಂಜೆ 5.14ಕ್ಕೆ ಶ್ರೀ ಗವಿಗಂಗಾಧರೇಶ್ವರ ಸ್ವಾಮಿಗೆ ಸೂರ್ಯ ರಕ್ಷಿ ಸ್ವರ್ತಿತನಲಿದೆ. ದಕ್ಷಿಣ ಪಥ ಮುಗಿಸಿ ಉತ್ತರಾಯಣಕ್ಕೆ ಸಾಗುವ ಸೂರ್ಯ ದೇವನ ಶಿವವರ್ತನ ಪಡೆಯುವ ಸಮಯವು.

ಈ ವರ್ಷ 15ರಂದು ಮಕರ ಸಂಕ್ರಾಂತಿ ಹಬ್ಬ ಆಚರಿಸಲಾಗುತ್ತಿದೆ ಆದರೂ, ಪಂಚಾಂಗದ ಪ್ರಕಾರ 14ರಂದು ಸಂಜೆ 5.14 ರಿಂದ 5.17ರವರೆಗೆ ಸೂರ್ಯ ರಕ್ಷಿ ಗವಿಗಂಗಾಧರೇಶ್ವರ ಸ್ವಾಮಿಯ ಮೇಲೆ ಬೀಳಲಿದೆ.

ಸೂರ್ಯನ ಕಿರಣಗಳು ಶಿವಲಿಂಗವನ್ನು ರಕ್ಷಿಸುವ ಸಂದರ್ಭದಲ್ಲಿ ಲಿಂಗಕ್ಕೆ ಎಳಸಿರುವ ಮತ್ತು ಕ್ಷೀರದಿಂದ ಅಭಿಷೇಕ ಮಾಡಲಾಗುತ್ತದೆ. ನಂತರ ಅಲಯದಲ್ಲಿ ಸಂಕಲ್ಪ ಪೂಜೆ ಮಾಡಲಾಗುವುದು.

ದೇವಾಲಯಕ್ಕೆ ಪ್ರವೇಶ ಇಲ್ಲ: ಶಿವನನ್ನು ಸೂರ್ಯ ರಕ್ಷಿ ಸ್ವರ್ತಿತನವ ಅಪರೂಪದ ಕ್ಷಣವನ್ನು ಕಣ್ತುಂಬಿಕೊಳ್ಳಲು ಭಕ್ತರು ಕಾಯುತ್ತಿದ್ದಾರೆ. ಆದರೆ ಕೋವಿಡ್ ತೀವ್ರತೆ ಹಿನ್ನೆಲೆಯಲ್ಲಿ ಭಕ್ತರಿಗೆ ದೇವಾಲಯ ಪ್ರವೇಶಕ್ಕೆ ಅವಕಾಶ ನೀಡುವುದಿಲ್ಲ. ಹಾಗಾಗಿ ಈ ಬಾರಿ ಭಕ್ತರು ಸೂರ್ಯ ರಕ್ಷಿಯು ಗರ್ಭಗುಡಿ ಹಾದು ಹೋಗುವುದನ್ನು ವೀಕ್ಷಿಸುತ್ತಾರೆ.

ದೇವಾಲಯದ ಹೊರಗೆ ಬೃಹತ್ ಪರದೆಯ ವ್ಯವಸ್ಥೆ ಮಾಡಲಾಗುವುದು ಎಂದು ಮುಜರಾಯಿ ಇಲಾಖೆ ಅಧಿಕಾರಿಗಳೂ ತಿಳಿಸಿದ್ದಾರೆ.



24x7
NEWS

ಅಕ್ಷರ ವಡಿಯಾ

ಕಳಿಸಿದವನ ಬಂಧನ

57 ಕ್ಕೆ

15 ಕ್ಕೆ

27 ಕ್ಕೆ

57 ಕ್ಕೆ ಮತ್ತು

57 ಕ್ಕೆ

27 ಕ್ಕೆ

57 ಕ್ಕೆ

27 ಕ್ಕೆ

57 ಕ್ಕೆ

57 ಕ್ಕೆ

12.57 ಕ್ಕೆ

2.57 ಕ್ಕೆ

3.57 ಕ್ಕೆ

27 ಕ್ಕೆ

27 ಕ್ಕೆ

57 ಕ್ಕೆ

17 ಕ್ಕೆ

7 ಕ್ಕೆ

27 ಕ್ಕೆ

17 ಕ್ಕೆ

27 ಕ್ಕೆ

57 ಕ್ಕೆ

ಬೆಂಗಳೂರು: ತರಕಾರಿ ಖರೀದಿಸುವ ನೆಪದಲ್ಲಿ ಬಂದು ಅಂಗಡಿ ಮಾಲಿಕೆಯ ವೊಬ್ಬಳಿಗೆ ಅಕ್ಷರ ವಡಿಯಾ ಕಳುಹಿಸಿದ್ದ ಯುವಕನನ್ನು ಬಾಗಲಗುಂಟೆ ಪೊಲೀಸರು ಬಂಧಿಸಿದ್ದಾರೆ. ಮಾರುಕಟ್ಟೆ (23) ಬಂಧಿತ. ಪ್ರಾವಿಷನ್ ಸ್ಟೋರ್‌ಗೆ ದಿನಕ್ಕೆ ಹಾಗೂ ತರಕಾರಿ ಖರೀದಿಸಲು ಆರೋಪಿ ಬರುತ್ತಿದ್ದ. ಅಂಗಡಿ ಮಾಲಿಕೆಯನ್ನು ಪರಿಚಯಿಸಿಕೊಂಡು ಮೊಬೈಲ್ ನಂಬರ್ ಪಡೆದಿದ್ದ. ಜೊರೆಯ ರಾತ್ರಿ ಅಂಗಡಿ ಮಾಲಿಕೆಯ ಮೊಬೈಲ್‌ಗೆ ಅಕ್ಷರವಾದ ವಡಿಯಾ ಕಳುಹಿಸಿದ್ದ. ಇದನ್ನು ಕಂಡು ಅತಂಕಗೊಂಡ ಅಂಗಡಿ ಮಾಲಿಕೆ, ಪೊಲೀಸರಿಗೆ ದೂರು ನೀಡಿದ್ದರು.

■ ವಿ

ಇನ್

ನಕಲಿ

ಮಾಡಿ

ಪೋ

ಮೇಲೆ

ಪೊಲೀ

ಹ

(28)

ಪೋ

ನಕಲಿ

ತೆರೆದಿ

ಮಾಡ

ಬರಲ

ತನ್ನ

ಎಂದ

ಅ

ಭರ್ಮೆ

ಅದನ

ಕಳುಹಿ

ಯುವ

ಕಳಿಸು

ಕೂಡ

ಅರೆಬಿ

ನೂಡಿ

ಬ

ಪೋ

ಜೋ

ವಾಕ್ಯ

ಬೇಡಿ

ಪೋ

ಬಾಲ

PUBLIC NOTICE

I hereby inform to public that my client **P.RAKESH MUTHA** has misplaced original **Sale Deed** vide Sub No. BSG-1- 07021/2003-04 in the office of Sub Registrar Basavanagudi, Bangalore.

If any public obligation found in this document kindly do in form to the below mentioned address personally or orally to my details.

My client has searched in many ways for the document and he could not find the document whether he kept in any Xerox shop or by travelling by bus/train and so on.

Actually the said document is in the name of **K.RACHAPPA**. He is my clients previous owner and the said property details as mentioned below.

SCHEDULE

Plot No.445, SSA 1650 Sq. ft. on 4th Floor, Building No.4, Rank Park Apartments, 4,586, Municipal Corporation No.4, Old No.34, Lalbagh Road, Bangalore 560 027.

If any person found the said document I request you to inform to my office address or come and contact personally or orally on or before working **7 days** from this notice.

L. SHANKARANARAYANA, B.A., LLB
Advocate, No.6, Old No. 182,
Sputrhi Nilaya, 6th Cross,
3rd Main, SBM Colony, BSK 1st Stage,
BANGALORE-560 050. M : 9448146813

ವರದಾಕು

ನಿ:

0-22537345

32113K2A2097TC043480

TD

ಇಂದು ವಿವೇಕಾನಂದ
ಜಯಂತಿ

ವಿವೇಕ
ವಾಣಿ

ದ್ರಷ್ಟೇಯ ಯುವ ದಿನ

ಯುವಶಕ್ತಿಯಲ್ಲಿ ನನಗೆ ಅಪಾರವಾದ
ಭರವಸೆಯಿದೆ. ನನಪಿಡಿ, ಸತ್ಯಸಾಕ್ಷಾತ್ಕಾರಕ್ಕೆ
ಸ್ಪ್ರಶ್ನೆಯನ್ನು ಅತ್ಯವಶ್ಯಕ. ಶಕ್ತಿಕಾಲಿಯೊ
ಹೌರವಂತನೂ ಆದ ನೀಚನನ್ನಾದರೂ ನಾನು ಗೌರವಿಸುತ್ತೇನೆ,
ಹೇಡಿಯನ್ನಲ್ಲ. ಯುವಜನತೆಯಲ್ಲಿ ಸರ್ವೇಸಾಮಾನ್ಯವಾಗಿ ಕಾಣುವ
“ಹೊಸತನದ ಬಯಕೆ”ಯ ಹಕ್ಕೆಯತನವನ್ನು ತೀರಸ್ವರಿಸಲು
ಅಥವಾ ಲೇವಡಿ ಮಾಡಲು ಎಡೆಮಾಡಿಕೊಡಬಾರದು. ಅಶಾವಾದವು
ವಾಸ್ತವದಿಂದ ದೂರವಿರಬಾರದು, ಹುಚ್ಚು ಸಾಹಸವೂ ಅಗಿರಬಾರದು,
ಅದು ವಿವೇಕಪೂರ್ಣವಾಗಿರಬೇಕು. ನಮ್ಮ ಭಾಗ್ಯದ ದಿನಗಳನ್ನು
ರೂಪಿಸಿಕೊಳ್ಳಬೇಕಾದವರು ನಾವೇ. ಜೀವನವನ್ನು ಅಲ್ಲಗಳೆಯಬೇಡ,
ವೈಫಲ್ಯಗಳ ಕುರಿತಾಗಿ ಕೊರಗಬೇಡ, ವಿಧಿಲಿಖಿತವನ್ನು ಶಪಿಸಬೇಡ,
ಸಾಹಸದಿಂದ ಹೋರಾಡು, ಸತ್ಯಕ್ಕಾಗಿ ಬದುಕು, ಸಮಯ ಬಂದರೆ
ಸತ್ಯಕ್ಕಾಗಿವೇ ಪ್ರಾಣಕ್ಕಾಗಿ ಮಾಡು. ನೀನು ಮುನ್ನೂರ ಮೂವತ್ತಮೂರು
ಕೋಟಿ ದೇವತೆಗಳನ್ನು ನಂಬಲಿಯೂ ನಿನ್ನನ್ನು ನೀನು ನಂಬದಾದರೆ
ನೀನು ನಾಸ್ತಿಕ! ನಿನ್ನನ್ನು ನೀನು ನಂಬಿದಾಗ ನಿನಗೆ ನೀನೇ ಸಹಾಯ
ಮಾಡಿಕೊಳ್ಳಬಲ್ಲೆ.

ಗರ್ಭಕೋಶದ ಕಂಠದ ಕ್ಯಾನ್ಸರ್ ತಪಾಸಣೆ
ಬೆಂಗಳೂರು: ಗರ್ಭಕೋಶದ ಕಂಠದ ಕ್ಯಾನ್ಸರ್ ಜಾಗೃತಿ ಪ್ರಯುಕ್ತ ಮೈಸೂರು
ರಸ್ತೆಯ ಅಂಚೆಪಕ್ಕಾದಲ್ಲಿರುವ ಶ್ರೀ ಧರ್ಮಸ್ಥಳ ಮಂಟುನಾಡೇಶ್ವರ ಇನ್‌ಸ್ಟಿಟ್ಯೂಟ್
ಆಫ್ ಆಯುರ್ವೇದ ಮತ್ತು ಆಸ್ಪತ್ರೆ ವತಿಯಿಂದ 31ರವರೆಗೆ ಗರ್ಭಕೋಶದ
ಕಂಠದ ಕ್ಯಾನ್ಸರ್ ತಪಾಸಣೆ ತೀರದ ಆಯೋಜಿಸಲಾಗಿದೆ. ಹೆಚ್ಚಿನ ಮಾಹಿತಿಗಾಗಿ
ದೂರ: 080- 2271 8025, 97428 97124 ಸಂಪರ್ಕಿಸಬಹುದು.

ರಬೆತ್ತಲೆ ಪೋಟೋ
ಡೆದು ಬ್ಲಾಕ್‌ಮೇಲ್

ಯವಾಣಿ ಸುದ್ದಿಜಾಲ ಬೆಂಗಳೂರು
ಫ್ರಾಂಚೈಸ್ ಯುವತಿಯರ ಹೆಸರಲ್ಲಿ
ಖಾತೆ ತೆರೆದು, ಮಾಡೆಲಿಂಗ್
ವುದಾಗಿ ಯುವತಿಯರ ಅರೆಬೆತ್ತಲೆ
ಪಡೆದು ಬಳಿಕ ಹಣಕ್ಕಾಗಿ ಬ್ಲಾಕ್
ಮಾಡುತ್ತಿದ್ದ ವ್ಯಕ್ತಿಯನ್ನು ಹಲಸೂರು
ರು ಬಂಧಿಸಿದ್ದಾರೆ.

ಸೂರು ನಿವಾಸಿ ಪ್ರಪಂಚನ್
ಎಂಧಿತ. ಪ್ರಪಂಚನ್ ಯುವತಿಯ
ಇ ಮತ್ತು ಹೆಸರನ್ನೇ
ಇನ್‌ಸ್ಟಾಗ್ರಾಂ ಖಾತೆ
ತಾನು ಮಾಡೆಲಿಂಗ್
ಮಾಡಲಿಂಗ್ ಕ್ಷೇತ್ರಕ್ಕೆ
ಆಸಕ್ತಿಯಿರುವವರು
ಸಂಪರ್ಕಿಸಬಹುದು
ರೋಸ್ಟ್ ಹಾಕಿದ್ದ.

ಇನ್‌ಸ್ಟಾಗ್ರಾಂ ಖಾತೆಗೆ
ಇಡುತ್ತಿದ್ದ ಹಲವು ಯುವತಿಯರು
ನಂಬಿ ಆತನಿಗೆ ಸಂದೇಶ
ತ್ತಿದ್ದರು. ಸಂದೇಶ ಕಳುಹಿಸಿದ
ಯರಿಗೆ ತನ್ನ ಮೊಬೈಲ್ ನಂಬರ್
ಯವನಿಗಿಗುರು ಸಂಪರ್ಕಿಸಿದರು

ಆರೋಪಿ ವಿರುದ್ಧ ದೂರು
ತಾನೋರ್ವ ಮಾಡಲ್ ಎಂದು ಇನ್
ಸ್ಟಾಗ್ರಾಂನಲ್ಲಿ ಆರೋಪಿ ಯುವತಿಯ
ಪೋಲೀಸರ ಹಾಕಿರುವುದನ್ನು ನೋಡಿ ಇದು
ಯುವತಿಯೇ ಇರಬಹುದು ಎಂದು
ಭಾವಿಸುತ್ತಿದ್ದರು. ಆರೋಪಿಯಿಂದ
ವಂಚನೆಗೊಳಗಾದ ಯುವತಿಯೊಬ್ಬಳು
ಈ ಕುರಿತು ಕಳೆದ ನವೆಂಬರ್‌ನಲ್ಲಿ
ಹಲಸೂರು ಪೊಲೀಸ್
ಠಾಣೆಗೆ ದೂರು ನೀಡಿದ್ದಳು.
ಈ ಬಗ್ಗೆ ಪ್ರಕರಣ
ದಾಖಲಿಸಿಕೊಂಡು ತನಿಖೆ
ನಡೆಸಿದ ಪೊಲೀಸರು
ಸೋಮವಾರ (ಜ.10)
ಆರೋಪಿಯನ್ನು ಬಂಧಿಸಿ
ವಿಚಾರಣೆ ನಡೆಸಿದಾಗ
ಹಲವು ಯುವತಿಯರಿಗೆ ಇವೇ ಮಾದರಿ
ಯಲ್ಲಿ ವಂಚಿಸಿರುವುದು ಗೊತ್ತಾಗಿದೆ.
ಆರೋಪಿ ಮೊಬೈಲ್ ನಂ. ಕಡೆ
ಪೊಲೀಸರು ಪರಿಶೀಲನೆ ನಡೆಸುತ್ತಿದ್ದಾರೆ.

ಪೋಟೋ ಕಳುಹಿಸುವಂತೆ
ಅವರು ಕಳುಹಿಸುತ್ತಿದ್ದ ಅರೆಪತ್ತಲೆ
ಗಳನ್ನು ಅತ್ತಿಲ ಬೆತ್ತಗಳಿಗೆ
ಪುನಃ ಅದೇ ಯುವತಿಯರ
ಆಪ್ತ ಕಳುಹಿಸಿ ಹಣಕ್ಕೆ
ಬದಲಿಸಿ ಹಣ ಕೊಡಬೇಕು
ಗಳನ್ನು ಸಾಮಾಜಿಕ
ಗಲಲ್ಲಿ ಅಪ್‌ಲೋಡ್ ಮಾಡು
ಕೊಳ್ಳಾಗದ ಕೆಲ ಯುವತಿಯರು ಅರೋಪಿಸಿ
ಪ್ರಪಂಚ ಹೇಳಿದ ಬಾಂಕ್ ಖಾತೆ
ಆನ್‌ಲೈನ್ ಮೂಲಕ ಹಣ ಕಳುಹಿಸಿದ್ದಾರೆ.
ಮೊದಲು 10 ಸಾವಿರ ರೂ. ಕಳುಹಿಸುವಂತೆ
ಸೂಚಿಸಿ ನಂತರ ಹಂತ- ಹಂತವಾಗಿ 1
ಲಕ್ಷ ರೂ.ವರೆಗೆ ಹಣ ವಸೂಲು ಮಾಡಲ
ವಂತಹ ಮೂಲಗಾಂಪತ್ತಿದ್ದ. ಇದುವರೆಗೆ
20ಕ್ಕೂ ಅಧಿಕ ಯುವತಿಯರು ವಂಚನೆಗೆ
ಒಳಗಾಗಿದ್ದಾರೆ ಎಂದು ತಿಳಿದುಬಂದಿದೆ.

ಮೂವರು ಮನೆಗಳ್ಳರ ಸೆರೆ

333 ಗ್ರಾಂ ಚಿನ್ನಾಭರಣ ಜಪ್ತಿ ಮಾಡಿದ ಬಾಂಕ್

ಬೆಂಗಳೂರು: ಮನೆ ಕಳ್ಳತನದಲ್ಲಿ ತೊಡಗಿದ್ದ ಮೂವರು ಅರೋಪಿಗಳನ್ನು ಮಾಗಡಿ
ರಸ್ತೆ ಪೊಲೀಸರು ಬಂಧಿಸಿದ್ದಾರೆ. ಅಂದ್ರಪ್ರದೇಶದ ವೆಂಕಟರಮಣ, ಕೃಷ್ಣಮೂರ್ತಿ
ಮತ್ತು ಬಾಗೇಪಲ್ಲಿಯ ದೋಣ್ ಬಂಧಿತರು. 16.65 ಲಕ್ಷ ರೂ. ಮೌಲ್ಯದ 333
ಗ್ರಾಂ ಚಿನ್ನ ಜಪ್ತಿ ಮಾಡಲಾಗಿದೆ.

ವೃತ್ತಿಪರ ಕಳ್ಳರಾದ ಅರೋಪಿಗಳ ವಿರುದ್ಧ ಹಲವು ಪ್ರಕರಣಗಳ ದಾಖಲಾಗಿದ್ದು,
ಜೈಲಿಗೆ ಹೋಗಿದ್ದರು. ಅಲ್ಲಿ ಮೂವರೂ ಸ್ನೇಹ ಬೆಳೆದಿದ್ದರು. ಜಾಮೀನಿನ ಮೇಲೆ
ಹೊರಬಂದ ಮೇಲೆ ಮನೆ ಕಳ್ಳತಕ್ಕೆ ಇಳಿದಿದ್ದರು. ಹಗಲು ವೇಳೆ ಎಲ್ಲೆಡೆ ಸುತ್ತಾಡಿ
ಬೀಗ ಹಾಕಿರುವ ಮತ್ತು ಬಾಗಿಲು ತೆರೆದಿರುವ ಮನೆಗಳನ್ನು ಟಾರ್ಗಟ್ ಮಾಡಿ ಕಳ್ಳ
ಕಳ್ಳತನ ಮಾಡುತ್ತಿದ್ದರು. ಒಮ್ಮೆ ಒಂದು ಎರಿಯವಳಿಗೆ ಕೃತ್ರಿಮ ನಿದ್ರೆ ಮತ್ತು ಆ
ಪ್ರದೇಶಕ್ಕೆ ಬರುತ್ತಿರಲಿಲ್ಲ. ಇತ್ತೀಚೆಗೆ ಇದೇ ಗ್ಯಾಂಗ್‌ನ ಇಬ್ಬರು ಜೈಲಿಗೆ ಹೋಗಿದ್ದರು.
ಜಾಮೀನಿನ ಮೇಲೆ ಬಿಡುಗಡೆ ಮಾಡಿಸಲು ಹಣ ಬೇಕೆಂದು ಮಾಗಡಿ ರಸ್ತೆ
ಸುತ್ತಮುತ್ತ ಪ್ರದೇಶದಲ್ಲಿ ಕೃತ್ರಿಮ ಕೃತ್ರಿಮ ಹಾಕಿದ್ದರು.

ಅ.11ರಂದು ಮನೆ ಮಾಲೀಕ ಸ್ನಾನ ಮಾಡಲು ಚಿನ್ನಾಭರಣ ಬಿಟ್ಟು
ಹೋಗಿದ್ದರು. ಅದೇ ವೇಳೆ ಅರೋಪಿಗಳ ಮನೆಗೆ ನುಗ್ಗಿ ಅಭರಣ ದೋಚಿದ್ದರು.
ಇದಾದ ಮೇಲೆ ಕಾಮಾಕ್ಷಿಪಾಳ್ಯ, ಜಿ.ಜಿ. ನಗರದ ರಾಣಿ ವ್ಯಾಪ್ತಿಯಲ್ಲಿಯೂ ಕೃತ್ರಿಮ
ನಿದ್ರೆ ಮಾಡಿದರು. ಇನ್‌ಸ್ಟೆಕ್ಟ್ ಜಿ.ಜಿ. ಶ್ರೀನಿವಾಸ್ ನೇತೃತ್ವದ ತಂಡ ಕಾರ್ಯಾಚರಣೆ
ಕೈಗೊಂಡಾಗ ಇಂತಹದೊಂದು ಗ್ಯಾಂಗ್‌ನ ಕಾಲಿಬರಿದು ಬಗ್ಗೆ ಖಚಿತ ಮಾಹಿತಿ
ಲಭ್ಯವಾಯಿತು. ಬಾಲ್ಯದಿಂದಲೂ ಮಾಹಿತಿ ಆಧರಿಸಿ ಅರೋಪಿಗಳನ್ನು ಬಂಧಿಸಿ
ವಿಚಾರಣೆ ನಡೆಸಿದಾಗ 8 ಮನೆ ಕಳ್ಳತ ಪ್ರಕರಣ ಬೆಳಕಿಗೆ ಬಂದಿವೆ.

ಭಾವಪೂರ್ಣ ಶ್ರದ್ಧಾಂಜಲಿ

ಡಾ. ಎಂ.ವಿ. ಮುರುಗೇಂದ್ರಪ್ಪ

ನಿವೃತ್ತ ನಿರೀಶರರು, ಆರೋಗ್ಯ ಮತ್ತು ಕುಟುಂಬ ಕಲ್ಯಾಣ ಇಲಾಖೆ, ಕರ್ನಾಟಕ ಸರಕಾರ
ನಮ್ಮಲ್ಲಿರ ಮಾರ್ಗದರ್ಶಕರೂ, ಒಪಚುತರೂ, ಮಮತೆಯ ಸಾಕಾರ ಮೂರ್ತಿಯೂಂಟಿದ್ದ
ನಿಮ್ಮ ಆಗಮನಕ್ಕೆ ನಮ್ಮಲ್ಲಿಗೆ ಅತಿವ ಸೋಪ್ಪ ತಂದೆನೆ. ಆಗಲಿರ ನಿಮ್ಮ ದಿವ್ಯ ಚೇತನಕ್ಕೆ
ಭಗವಂತ ಸದೈತಿ ಕರುಣಲಿ ಎಂದು ಪ್ರಾರ್ಥಿಸುವ,

ಮುಖಪತ್ರ ಕುಟುಂಬಸ್ಥರು: **ಶ್ರೀಮತಿ ಹೆಚ್.ಪಿ. ಉಸಾ**

■ ಡಾ.ಎಂ.ಎಂ. ಚೇತನ ಆನಂದ್	■ ಆಮೃತ ಎಂ. ವಿ.
■ ಡಾ. ಆನಂದ್ ಕೆ.ಟಿ.	■ ಸ್ವಾತಿಲೇಖಿ ಎಂ.ವಿ.
■ ಶ್ರೀಮತಿ ಎಂ.ಎಂ. ವಂದನ	■ ಆದಿತಿ ಕೆ.ಎ.
■ ಶ್ರೀ ಎಸ್.ಎಸ್. ವೀರಭದ್ರ	■ ಚಲಾಗ್ ಹೆಚ್. ಬಿ.
■ ಡಾ. ಎಂ.ಎಂ. ಸುಮ	■ ಡಾ. ಎಚ್.ಪಿ. ಗಿರೀಶ್

ಫೋನ್: 96861 22810, 94483 11711

FINANCIAL EXPRESS

NOTICE

NOTICE is hereby given that the certificate for Navin Fluorine International Limited has been lost or misplaced and the legal heir of the said securities has applied to the company to issue duplicate share certificate.

Any person who has a claim in respect of the said securities should lodge such claim with the company at its registered office within 15 days from this date, else the company will proceed to issue duplicate share certificate without further intimation.

Folio No	Name of the Shareholder	Face Value	Certificate No	Distinctive No	No of Shares
0400349	Late Dattatraya Maluste	Rs 2/-each	574004	48254161-48254290	130

Name & Address of the Shareholder

Late Dattatraya Maluste

Place: Mumbai

Date: 11/01/2022

6A, IL Palazzo, Little Gibbs Road, Mumbai-400006

DEMAND NOTICE

Under Section 13(2) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (the said Act) read with Rule 3(1) of the Security Interest (Enforcement) Rules, 2002 (the said Rules), in exercise of powers conferred under Section 13(2) of the said Act read with Rule 3 of the said Rules, the **Authorized Officer of IIFL Home Finance Ltd. (IIFL HFL)** (Formerly known as India Infoline Housing Finance Ltd.) has issued Demand Notices under section 13(2) of the said Act, calling upon the Borrower(s), to repay the amount mentioned in the respective Demand Notice(s) issued to them. In connection with above, notice is hereby given, once again, to the Borrower(s) to pay within 60 days from the publication of this notice, the amounts indicated herein below, together with further interest from the date(s) of Demand Notice till the date of payment. The detail of the Borrower(s), amount due as on the date of Demand Notice and security offered towards repayment of loan amount are as under:

Name of the Borrower(s) / Guarantor(s)	Demand Notice Date & Amount	Description of secured asset (immovable property)
Mr. Omprakash Muneshwar Jaiswar, Mr. Sandeep Omprakash Jaiswar, Mrs. Shakuntala Omprakash Jaiswar (Prospect No 881747)	06 Jan 2022 Rs.18,93,902/- (Rupees Eighteen Lakh Ninety Three Thousand Nine Hundred Two Only)	All that piece and parcel of the property being: Flat No.2, Area Admeasuring 356.36 Sq.Ft., Bldg No.16, Poddar Navjeevan, Near Tansa Road Algaon West, Thane, 421301, Maharashtra, India.
Mr. Ramamoorthy Narayan Iyer, Mrs. Meenakshi Subramanian (Prospect No 863422 & 918209)	06 Jan 2022 Prospect No: 863422 Rs.8,40,494/- (Rupees Eight Lakh Forty Thousand Four Hundred Ninety Four Only), Prospect No.918209 Rs.2,12,251/- (Rupees Two Lakh Twelve Thousand Two Hundred Fifty One Only)	All that piece and parcel of the property being: Flat No.3, Area Admeasuring 450 Sq. Ft., Ground Floor, Prem Sagar Co-Operative Housing Society Ltd., Sion East, Mumbai, Maharashtra.
Miss. Bharti Ramesh Rathod, Mr. Ramesh Sukhdeo Rathod (Prospect No IL10033850)	06 Jan 2022 Rs.25,20,018/- (Rupees Twenty Five Lakh Twenty Thousand Eight Hundred Eighteen Only)	All that piece and parcel of the property being: Flat No.602, On The Sixth Floor, Area Admeasuring 361 Sq.Ft., Building No.14, Avenue G, Rustomjee Everehome Global City, at Village Dongare (Dongarpada) Also Known as Village Narinagi, Tal, Vassal District Palghar Maharashtra, 401303.

If the said Borrowers fail to make payment to IIFL HFL as aforesaid, IIFL HFL may proceed against the above secured assets under Section 13(4) of the said Act, and the applicable Rules, entirely at the risks, costs and consequences of the Borrowers. For further details please contact to Authorized Officer at Branch Office: IIFL House, Sun Infotech Park Road No. 16V, Plot No B-23, Thane Industrial Area, Wagle Estate, Thane-400604 or Corporate Office: IIFL Tower, Plot No. 98, Udyog Vihar, Ph-V Gurgaon, Haryana.

Place: Mumbai, Date: 12/01/2022

Sd/- Authorised Officer, For IIFL Home Finance Ltd

SCHEDULE I FORM A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VIKRAM HEALTH SERVICES PRIVATE LIMITED

No.	Name of the Corporate Person	Vikram Health Services Private Limited
1. <td>Name of the Corporate Person</td> <td>Vikram Health Services Private Limited</td>	Name of the Corporate Person	Vikram Health Services Private Limited
2. <td>Date of Incorporation of Corporate Person</td> <td>11th April, 2012</td>	Date of Incorporation of Corporate Person	11th April, 2012
3. <td>Authority under which Corporate Person is incorporated/registered</td> <td>Registrar of Companies, Bengaluru</td>	Authority under which Corporate Person is incorporated/registered	Registrar of Companies, Bengaluru
4. <td>Corporate Identity Number/Limited Liability Identity Number of corporate person</td> <td>U33110KA2012PTC063478</td>	Corporate Identity Number/Limited Liability Identity Number of corporate person	U33110KA2012PTC063478
5. <td>Address of the registered office and principal office (if any) of Corporate Person</td> <td>5th Floor No. 71/1, Millers Road Bengaluru - 560052, Karnataka, India.</td>	Address of the registered office and principal office (if any) of Corporate Person	5th Floor No. 71/1, Millers Road Bengaluru - 560052, Karnataka, India.
6. <td>Liquidation Commencement date of Corporate Person</td> <td>Monday, 10th January, 2022</td>	Liquidation Commencement date of Corporate Person	Monday, 10th January, 2022
7. <td>Name, address, email address, telephone number and the registration number of the Liquidator</td> <td>Name: Mr. Pramodkumar R Ladda Official Address: Office No.108, First Floor, 55 Sukhdeva, 15th August Chowk, Mangalwar Peth, Pune-411011 Registration No.: IBB/PA-002/PA-N00694/2018-2019/12148 Email: csladda@gmail.com Mobile No.: +91 9595 27 1145</td>	Name, address, email address, telephone number and the registration number of the Liquidator	Name: Mr. Pramodkumar R Ladda Official Address: Office No.108, First Floor, 55 Sukhdeva, 15th August Chowk, Mangalwar Peth, Pune-411011 Registration No.: IBB/PA-002/PA-N00694/2018-2019/12148 Email: csladda@gmail.com Mobile No.: +91 9595 27 1145
8. <td>Last date for submission of claims</td> <td>Wednesday, 9th February, 2022</td>	Last date for submission of claims	Wednesday, 9th February, 2022

Notice is hereby given that the **Vikram Health Services Private Limited** has commenced Voluntary Liquidation on Monday, 10th January, 2022.

The stakeholders of **Vikram Health Services Private Limited** are hereby called upon to submit a proof of their claims, on or before Wednesday, 9th February, 2022 to the liquidator at the address mentioned against Item No. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Pramodkumar R Ladda
Insolvency Professional

Date: 11.01.2022
Place: Bengaluru

Regn No.: IBB/PA-002/PA-N00694/2018-2019/12148

Public Notice For E-Auction For Sale Of Immovable Properties

Sale of immovable property mortgaged to IIFL Home Finance Limited (Formerly known as India Infoline Housing Finance Ltd.) (IIFL HFL) Corporate Office at Plot No. 98, Udyog Vihar, Phase-IV, Gurgaon-122015, (Haryana) and Branch Office at: IIFL House, Sun Infotech Park Road No. 16V, Plot No. B-23, Thane Industrial Area, Wagle Estate, Thane - 400604 and Shop No.201, The Edge, 2nd Floor Behind Prakash Talkies, near ICICI Bank Palghar (W) - 401404, under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter "Act"). Whereas the Authorized Officer ("AO") of IIFL HFL has taken the possession of the following properties pursuant to the notice issued under Section 13(2) of the Act in the following loan accounts/prospect nos. with a right to sell the same on "AS IS WHERE IS BASIS & AS IS WHAT IS BASIS" for realization of IIFL HFL's dues. The Sale will be done by the undersigned through e-auction platform provided at the website: www.bankauctions.com.

Borrower(s) / Co-Borrower(s) / Guarantor(s)	Demand Notice Date and Amount	Description of the Immovable Property Secured Asset	Date of Symbolic Possession	Reserve Price
1. Mr. Santosh Dilip Gore 2. Mrs. Dipika Dilip Gaure 3. Mr. Anil Kumar Kartik Mishra 4. Santosh Gore (Prospect No. 764990)	18-March-2021 Rs. 16,16,228/- (Rupees Sixteen Lakh Sixteen Thousand Two Hundred Twenty Eight Only) Bid Increase Amount Rs.25,000/- (Rupees Twenty Five Thousand Only)	All part and parcel of Flat No.202, admeasuring 500 sq. ft., 2nd Floor, Wing C, Bldg No. 04, Survey No.9, Dream City, Sector No.74/1, 74/2, 75, 76, and 85, Boisar, Palghar, Thane, Maharashtra, 401501.	09-June-2021 Total Outstanding As On Date 09-Jan-2022 Rs.17,08,088/- (Rupees Seventeen Lakh Eight Thousand Eighty Eight Only) Earnest Money Deposit (EMD) Rs.1,48,604/- (Rupees One Lakh Forty Eight Thousand Six Hundred Four Only)	Rs.18,86,041/- (Rupees Fourteen Lakh Eighty Six Thousand Forty One Only)
1. Mr. Dayashanker Banwarlal Nishad 2. Dayashanker Nishad 3. Mrs. Sushila Devi Dayashanker Nishad (Prospect No. 771911)	27-Nov-2019 Rs. 16,32,236/- (Rupees Sixteen Lakh Thirty Two Thousand Two Hundred Thirty Six Only) Bid Increase Amount Rs.25,000/- (Rupees Twenty Five Thousand Only)	All that part and parcel of Flat No.204, Wing C, Bldg No.2 Sector 7, Dream City, Boisar (E), Palghar, Maharashtra 401501.	15-JUL-2020 Total Outstanding As On Date 07-Jan-2022 Rs.20,67,923/- (Rupees Twenty Lakh Sixty Seven Thousand Nine Hundred Twenty Three Only) Earnest Money Deposit (EMD) Rs.1,47,786/- (Rupees One Lakh Forty Seven Thousand Seven Hundred Eighty Six Only)	Rs.17,76,871/- (Rupees Fourteen Lakh Seventy Seven Thousand Eight Hundred Sixty Seven Only)
1. Mr. Abdul Hamid Jafar Shaikh 2. M/S. Morya Auto Garage 3. Mrs. Mumtaj Hamid Shaikh (Prospect No. 798533)	05-Dec-2020 Rs. 15,35,152/- (Rupees Fifteen Lakh Thirty Five Thousand One Hundred Fifty Two Only) Bid Increase Amount Rs.25,000/- (Rupees Twenty Five Thousand Only)	All that part and parcel of property bearing Flat No.101, Building No. 6, Prime Balaji Heights, Badliapur West, Thane, Maharashtra-421503 (Area:- 578 Sq.Ft)	24-Feb-2021 Total Outstanding As On Date 07-Jan-2022 Rs.16,88,524/- (Rupees Sixteen Lakh Eighty Eight Thousand Five Hundred Twenty Four Only) Earnest Money Deposit (EMD) Rs.1,94,240/- (Rupees One Lakh Ninety Four Thousand Two Hundred Forty Only)	Rs.19,42,400/- (Rupees Nineteen Lakh Forty Two Thousand Four Hundred Only)
1. Mr. Dinesh Bajirao Tulve 2. Mrs. Urvashi Tulve 3. Dinesh Tulve (Prospect No. 851087)	04-Mar-2021 Rs.14,20,185/- (Rupees Fourteen Lakh Twenty Thousand One Hundred Fifty Five Only) Bid Increase Amount Rs.25,000/- (Rupees Twenty Five Thousand Only)	All that part and parcel of property bearing Flat No.303, On 3rd Floor, Wing A, area measuring 409 Sq.Ft., Maruti Sankul, Village Bopale Neral W, Raigad, Maharashtra 410201.	08-JUL-2021 Total Outstanding As On Date 07-Jan-2022 Rs.15,17,499/- (Rupees Fifteen Lakh Seventeen Thousand Four Hundred Ninety Nine Only) Earnest Money Deposit (EMD) Rs.1,30,880/- (Rupees One Lakh Thirty Thousand Eight Hundred Eighty Only)	Rs.13,08,800/- (Rupees Thirteen Lakh Eight Thousand Eight Hundred Only)
1. Mr. Rajkumar Bhika Tulve 2. Mr. Anvish Tulve 3. Mr. Bhikaji Babu Tulve 4. Mrs. Daivashali Rajkumar Tulve 5. Mrs. Lalitaji Bhikaji Tulve (Prospect No. 851974)	01-Mar-2021 Rs. 18,84,170/- (Rupees Eighteen Lakh Eighty Four Thousand One Hundred Seventy Only) Bid Increase Amount Rs.25,000/- (Rupees Twenty Five Thousand Only)	All that part and parcel of Flat No.302, 3rd Floor, admeasuring 4210 sq. mtrs Carpet Area and 711 sq. mtrs Total Area, 'Maruti Darshan', Plot No.29 & 30, Survey/ Hissa No.26/1A/28 C, Village Bhople Neral, Tal. Karjat, Raigad, Maharashtra 410101.	09-June-2021 Total Outstanding As On Date 07-Jan-2022 Rs.20,82,701/- (Rupees Twenty Lakh Eighty Two Thousand Seven Hundred One Only)	Rs.15,00,000/- (Rupees Fifteen Lakh Only) Earnest Money Deposit (EMD) Rs.1,50,000/- (Rupees One Lakh Fifty Thousand Only)

Date of Inspection of property	EMD Last Date	Date/ Time of E-Auction
11-Feb-2022 1100 hrs -1400 hrs	14-Feb-2022 till 5 pm.	17-Feb-2022 1100 hrs-1300 hrs.

Mode Of Payment - All payment shall be made by demand draft in favour of "IIFL Home Finance Limited" payable at Gurgaon or through RTGS/NEFT. The account details are as follows: a) Name of the account - IIFL Home Finance Ltd., b) Name of the Bank - Standard Chartered Bank Ltd., c) Account No - 5310566294, d) IFSC Code - SCBL0036025 or through Payment Link: <https://quickpay.iiflfinance.com>.

Terms and Conditions:-

- For participating in e-auction, intending bidders required to register their details with the Service Provider <https://www.bankauctions.com>, well in advance and has to create the login account, login ID and password. Intending bidders have to submit / send their "Tender FORM" along with the payment details towards EMD, copy of the KYC and PAN card at the above mentioned Branch Office.
- The bidders shall improve their offer in multiple of amount mentioned under the column "Bid Increase Amount". In case bid is placed in the last 5 minutes of the closing time of the auction, the closing time will automatically get extended for 5 minutes.
- The successful bidder shall deposit 25% of the bid amount (after adjusting EMD) within 24 hours of the acceptance of bid price by the AO and the balance 75% of the bid amount within 15 days from the date of confirmation of sale by the secured creditor. All deposit and payment shall be in the prescribed mode of payment.
- The purchaser has to bear the costs, applicable stamp duty, fees, and any other statutory dues or other dues like municipal tax, electricity charges, land and all other incidental costs, charges including all taxes and dues outgoings related to the property.
- Bidders are advised to go through the website <http://bankauctions.com> and <https://www.iifl.com/home-loans/properties-for-auction> for detailed terms and conditions of auction sale and auction application before submitting their Bids for taking part in the e-auction sale proceedings.
- For details, help procedure and online training on e-auction prospective bidders may contact the service provider E mail ID: support@bankauctions.com, Support Helpline Numbers: @7291981124/25/26 and any property related query Mr. Nitin Gosai @ 8998083083, Email ID: nitin.gosai@iifl.com.
- Notice is hereby given to above said borrowers to collect the house/hold articles, which were lying in the secured asset at the time of taking physical possession within 7 days, otherwise IIFL HFL shall not be responsible for any loss of property under the circumstances.
- Further the notice is hereby given to the Borrowers, that in case they fail to collect the above said articles same shall be sold in accordance with Law.
- In case of default in payment at any stage by the successful bidder / auction purchaser within the above stipulated time, the sale will be cancelled and the amount already paid will be forfeited (including EMD) and the property will be again put to sale.
- AO reserves the right to postpone/cancel or vary the mode and condition of tender/auction without assigning any reason therefor. In case of any dispute in tender/auction, the decision of AO of IIFL HFL will be final.

STATUTORY 30 DAYS SALE NOTICE UNDER RULE 8 (6) OF THE SARFAESI ACT, 2002

The Borrower are hereby notified to pay the sum as mentioned above along with upto dated interest and ancillary expenses before the date of Tender/Auction, failing which the property to be auctioned/sold and balance dues if any will be recovered with interest and cost.

Place : Thane & Palghar & Raigad

Date : 12-Jan-2022

Sd/-Authorised Officer, IIFL Home Finance Limited

APPENDIX -IV-A

E-AUCTION-PUBLIC SALE NOTICE OF IMMOVABLE PROPERTY/IES

E-Auction-Sale Notice for Sale of Immovable Assets Under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002

Registered Office : 9th Floor, Antriksh Bhawan, 22, K.G. Marg, New Delhi-110001 P.H. : 011-28351717, 28351712, 28351714, Website : www.pnbhousing.com

BRANCH ADDRESS : 2B, 2nd Floor, Ameya Park, Navapur Road, Boisar (West), Maharashtra -401501, Ph. : 7290032973 Email: biosor@pnbhousing.com

Notice is hereby given to the public in general and in particular to the borrower(s) & guarantor(s) indicated in Column No. - A that the below described immovable property (ies) described in Column No.-D mortgaged/charged to the Secured Creditor, the constructive/Physical Possession of which has been taken (as described in Column No. - C) by the authorized Officer of M/s PNB Housing Finance Limited (PNB HFL) Secured Creditor, will be sold on "AS IS WHERE IS, AS IS WHAT IS AND WHATEVER THERE IS BASIS" as per the details mentioned below.

Notice is hereby given to borrower(s)/mortgagor(s)/Legal Heirs, Legal Representative, (whether Known or Unknown), executor(s), administrator(s), successor(s), assignee(s) of the respective borrowers/ mortgagor(s) (since deceased) as the case may be indicated in Column No. - A under Rule 8(6) & 9 of the Security Interest Enforcement Rules, 2002 amended as on date. For detailed terms and conditions of the sale, please refer to the link provided in M/s. PNB Housing Finance Limited (PNBHFL), secured creditor's website i.e. www.pnbhousing.com.

Loan No./ Name of the Borrower/Co-Borrower/ Guarantor(s) (Legal Heirs (A))	Demand Amount & Date (B)	Nature of Possession (C)	Description of the Properties Mortgaged (D)	Reserve Price (RP) (E)	EMD (10% of RP) (F)	Last Date of Submission of Bid (G)	Bid Incremental Rate (H)	Inspection Date & Time (I)	Date of Auction & Time (J)	Known Encumbrances/ Court Case, if any, (K)
HOU/BOSR/0118/476280 Gayatri Parashuram Habib & Umesh Borade	Rs. 21,84,292.71 as on 16th Jan 20	Physical	Flat No. 303, C Wing, 3rd Floor, Type B-02, Chandrika Apt., Kanchan Universal Mahim Road, Palghar, Thane, Maharashtra, 401404	Rs. 18,85,660/- (Rupee Eighteen Lacs Eight Five Thousand Six Hundred Sixty Only)	Rs. 1,88,566/- (Rupees One Lac Eighty Eight Thousand Five Hundred Sixty Six Only)	14-02-2022 before 17:30 P.M.	Rs. 10,000/-	07-02-2022 11:00 A.M. to 5:00 P.M.	15-02-2022 11:00 A.M. to 2:30 P.M.	**Nil/Not Known

*Together with the further interest @18% p.a. as applicable, incidental expenses, cost, charges etc. incurred upto the date of payment and/or realization thereof, ** To the best knowledge and information of the authorized Officer of PNB Housing Finance Limited, there are no other encumbrances/ claims in respect of above mentioned immovable/secured assets except what is disclosed in the column no-K. Further such encumbrances to be catered/paid by the successful purchaser/bidder at his/her end. The prospective purchaser/s/bidders are requested to independently ascertain the veracity of the mentioned encumbrances.

- As on date, there is no order restraining and/or court/injunction PNBHFL/the authorized Officer of PNBHFL from selling, alienating and/or disposing of the above immovable properties/secured assets.
- The prospective purchaser/bidder and interested parties may independently take the inspection of the pleading in the proceedings/orders passed etc. if any, stated in column no-K. Including but not limited to the file of the documents of the title pertaining thereto available with the PNBHFL and satisfy themselves in all respects prior to submitting tender/bid application form or making Offers). The bidder(s) has to sign the terms and conditions of this auction along with the Bid Form.
- Please note that in terms of Rule 9(3) of the Security Interest (Enforcement) Rules, 2002, the bidder(s)/the purchaser is legally bound to deposit 25% of the amount of sale price, (inclusive of earnest money, if any, deposited) on the same day or not later than next working day. The sale may be confirmed in favour of (bidder/s) only after receipt of 25% of the sale price by the secured creditor in accordance with Rule 9(2) of the Security Interest (Enforcement) Rules, 2002. The remaining 75% of the sale consideration amount may be deposited by the purchaser within 15 days' from the date of acknowledgement of sale confirmation letter and in default of such deposit, the property/secured asset shall be resold.
- M/s. NexGen Solutions Private Limited will be assisting the Authorized Officer in conducting sale through an e-Auction in the Web Portal (<https://DisposalHub.com>). For any assistance related to the property or obtaining the Bid Documents and for any other query or for registration, you have to co-ordinate with the Client Service Delivery (CSD) Department Mobile No. +91 97100 28933, +91 98100 29266, Telephone No. +91 124 4 233 933, having its Corporate Office at NexGen Solutions Private Limited, 2nd Floor, Shree Sanyam Palace, Sector: 4&5 Crossing, Railway Road, Gurugram 122006 or Abhishek Topre (Mob:- 9923577888) Authorised person of PNBHFL or refer to www.pnbhousing.com.

PLACE: BIOSOR, DATE : 11-01-2022

Sd/- AUTHORIZED OFFICER, PNB HOUSING FINANCE LIMITED

E-AUCTION

WORLDSTAR FABRICS LLP (UNDER LIQUIDATION)

Sale of LLP as Going Concern/ Immovable Property under the Insolvency and Bankruptcy Code, 2016 | CIN : AAEE-7573

Notice is hereby given to the public in general under the insolvency and Bankruptcy Code, 2016 and Regulations there under, that the Process for Commercial Building of Worldstar Fabrics LLP (Under Liquidation) (Corporate Debtor) will be sold by E-auction through the service provider Right2Vote Infotech Private Limited via <https://right2vote.in/euction/>

DETAILS OF ASSETS	Reserve Price (Rs. In Lakhs)	Earnest Money Deposit (Rs. In Lakhs)
E-Auction for the sale of LLP as Going Concern	838.35	83.84
E-Auction for the Sale of immovable property located at Unit No. 03, Third Floor, The Business Bay, Kuria-Andheri Road, Andheri East, Mumbai - 400 093	810.29	81.03

DETAILS OF AUCTION

Date and Time of Auction	28th January, 2022 from 12:00 PM to 2:00 PM
Last date for Submission of EOI & EMD	27th January, 2022 before 5:00 PM
Inspection Date & Time	On or before 25th January, 2022 from 11:00 AM to 5:00 PM

Interested applicants may refer to the Complete E-Auction Process document containing details of terms and conditions of the E-Auction available on <https://right2vote.in/euction/>. The liquidator has the right to cancel or extend or modify etc. any of the terms of the E-auction at any time. The Liquidator has the right to reject any bid without assigning any reasons. For any query regarding E-Auction, Contact Mr. Aditya Sharma at +91-9924450679 or E-mail: viyajpulla@rediffmail.com

Vijay P. Lulla
Liquidator-Worldstar Fabrics LLP | Reg No. IBB/PA-001/PA-P00323/2017-18/10593
Communication Address: 203B, Arcadia Building, NCPA Marg, Nariman Point, Mumbai-400021 | Email ID: viyajpulla@rediffmail.com • Contact No : 9920279899
Date: 12.01.2022 | Place: Mumbai

For Advertising in TENDER PAGES Contact **JITENDRA PATIL** Mobile No.: 9029012015 Landline No.: 67440215

pnB Housing Finance Limited

Regd. Office:- 9th Floor, Antriksh Bhawan, 22, K G Marg, New Delhi-110001. Phones:- 011-23357171, 23357172, 23705414, Website: www.pnbhousing.com

THANE BRANCH : 1st Floor, Pushpangal Complex (Building No. 1), Above Bank of Baroda, Near Babubhai Petrol Pump, Old Agra Road, Thane, Maharashtra PIN. - 400601

BOISAR BRANCH : 2B, Second Floor, Ameya Park, Navapur Road, Boisar - WEST, Maharashtra - 401501, Kalyan West Branch : Sheelar Park, Building No. 5, Office No. 1, Third Floor, Swami Tirth, Khadkpada Cir, Kalyan West, Maharashtra 421301

POSSESSION NOTICE (FOR IMMOVABLE PROPERTY/IES)

Whereas the undersigned being the Authorized Officer of the PNB Housing Finance Ltd. under the Securitisation and Reconstruction of Financial Assets & in compliance of Rule 8(1) of Enforcement of Security Interest Act, 2002, and in exercise of powers conferred under section 13(2) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued demand notices on the date mentioned against each account calling upon the respective borrower(s) to repay the amount as mentioned against each account within 60 days from the date of notice(s) date of receipt of the said notice(s). The borrower(s) having failed to repay the amount, notice is hereby given to the borrower(s) and the public in general that the undersigned has taken possession of the properties described herein below in exercise powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said Rules on the dates mentioned against each account.

The borrower(s) in particular and the public in general is hereby cautioned not to deal with the properties and any dealing with the properties/ies will be subject to the charge of PNB Housing Finance Ltd., for the amount and interest thereon as per loan agreement. The borrower's attention is invited to provisions of Sub-section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

Sl. No.	Loan Account Number	Name of the Borrower /Co Borrower /Guarantor	Date of Demand Notice	Amount Outstanding	Date of Possession Taken	Description of the Property/ies Mortgaged
1.	NHL/BOS R/081973 6076, B.O. BOISAR	Haroon Hanif Ansari And Firdous B.O.	15-Sep-21	Rs. 1576397.79 (Rupees Fifteen Lakh Seventy Six Thousand Three Hundred Ninety Seven And Paise Seventy Nine Only) as on 15.09.2021	07-01-2022 (Symbolic)	Flat No 203 G Wing, 2 Nd Floor, Balaji Darshan, Vishnu Nagar, Mahim Road, Palghar West, Thane, Maharashtra, India, 401404
2.	NHL/THA 0616/2966	Paresh Pratapraj Bhuta And Complete Software Solution Pvt Ltd, Harsha Paresh Bhuta, Meeti Investment And Consultancy Services Pvt Ltd, Saurabh Paresh Bhuta	18-Oct-19	Rs. 42652214.39 (Rupees Four Crore Twenty Six Lakh Fifty Two Thousand Two Hundred Fourteen & Paise Thirty Nine Only) as on 18.10.2019	07-01-2022 (Symbolic)	Ground Floor + 1st Floor, Gmmc Centre Building, Mandpeshwar Village, Behind Shagun Hotel, Dahisar (West), Mumbai, Maharashtra, India, 400068
3.	HOU/KLN 107/489 81, B.O. KALYAN	Mahesh Pandurang Surve Pandurang Laxman Surve	08.04.2021	Rs. 1756660.28/- (Rupees Seventeen Lakh Fifty Six Thousand Six Hundred Sixty And Paise Twenty Eight Only) as on 31.03.2021	06-01-2022 (PHYSICAL)	504.5, Wing B, Ganpati Residency, Survey No.139 Hissa No.3B Of Village Badliapur, Near Chintamani Chowk & Papale City Badliapur Wes, Thane, Maharashtra, India-421503

Place : Maharashtra, Dated: 10-01-2022

Authorized Officer, (M/s PNB Housing Finance Ltd.)

GAYATRI TISSUE & PAPERS LIMITED

Regd. Office : 16-137, Siddharthanagar, Road No.5, Near Prabodhan Krida Bhavan, Goregaon (West), Mumbai - 400014. CIN : L45100MH1987PLC042141

Un-Audited Financial Results for the Quarter and Nine-Months Ended 31st December, 2021

(Rs. in Lakhs except EPS)

S.No.	Particulars	Quarter ended 31.12.2021	Year to date 31.12.2021	Quarter ended 31.12.2020
1.	Total Income from Operations	52.00	68.86	10.20
2.	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	31.30	32.33	0.05
3.	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	31.30	32.33	0.05
4.	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	22.85	23.61	0.03
5.	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	22.85	23.61	0.03
6.	Equity Share Capital	150.00	150.00	150.00
7.	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-
8.	Earnings Per Share (of Rs.10/- each) (for continuing and discontinued operations) -			
1.	Basic:	1.52	0.02	0.00
2.	Diluted:			

Note: The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the Quarterly and nine months ended Financial Results are available on the Stock Exchange website: www.bseindia.com and on company's website: www.gtpltd.co.in

By the Order of the Board For Gayatri Tissue and Papers Limited

Sd/- (Nancharaiya Shiva Rama Krishna Pulakana) Whole Time Director

Place: Hyderabad

Date : 11.01.2022

NOTICE

Tata Steel

Registered Office: Bombay House, 24 Homi Mody Street, Fort, Mumbai, Maharashtra, 400001

NOTICE is hereby given that the certificates for the undermentioned shares of the company have been lost and the holders of the said certificates have applied to the company for issue of duplicate share certificates. Any person who has any claim in respect of the said certificates should lodge such claim to the Registered Office within 15 days from the date of publication of this Notice. In the absence of any claim, the Company shall proceed to issue duplicate certificates without further intimation.

Name of the Holders	Kind of Securities	No of Securities	Distinctive No
Late ALLAN RUSTOMJI CHINWALA YEZDI SORABJI GANDHI	Equity Shares Rs 10/- FV	1188	60949073-60949070 370167357-370168346
Late ALLAN RUSTOMJI CHINWALA YEZDI SORABJI GANDHI	Equity Shares Rs 10/- FV	475	809522841-809522919

Place: Mumbai

Date: 11.01.2022

Form No. 14 [Sec Regulation 33(2)]

By Regd. A/D, Dasti failing which by Publication.

OFFICE OF THE RECOVERY OFFICER -I/II DEBTS RECOVERY TRIBUNAL JABALPUR

797/2, Shanti kunj, South Civil Lines, Jabalpur 482001

DEMAND NOTICE

NOTICE UNDER SECTIONS 25 TO 28 OF THE RECOVERY OF DEBTS & BANKRUPTCY ACT, 1993 AND RULE 2 OF SECOND SCHEDULE TO THE INCOME TAX ACT, 1961.

RC/261/2019

STATE BANK OF INDIA

Versus

SUMIT PAUL

To,

(CD 1) SUMIT PAUL, H.NO. 227, THAKUR BARI ROAD, BHALUBHASA, AGRICO, JAMSHEDPUR PURVI SINGHBHUMI, JHARKHAND-831009.

ALSO AT: SAVANICE TECHNOLOGIES PVT LTD. C-56, A/12, SECTOR 62, NOIDA, GHAZIYABAD (UP)

(CD 2) JSM DEVCON'S PVT LTD. 54, PLOT NO. 305-306M A.B. ROAD, INDORE (M.P.) INDORE, MADHYA PRADESH 452001. **ALSO AT:** A-302, CLIFTON, RAJRAJ OBEROI COMPLEX, NEW LINK ROAD, ANDHERI (W) MUMBAI MAHARASHTRA

This is to notify that as per the Recovery Certificate issued in pursuance of orders passed by the Presiding Officer, DEBTS RECOVERY TRIBUNAL JABALPUR in OA/570/2018 an amount of Rs. 4836768.00 (Rupees Forty Eight Lakhs Thirty Six Thousands Seven Hundred Sixty Eight Only) along with pendente lite and future interest @ 11.00 % Simple Interest Yearly w.e.f. 18/05/2018 till realization and costs of Rs.51000 (Rupees Fifty One Thousands Only) has become due against you (Jointly and severally).

- You are hereby directed to pay the above sum within 15 days of the receipts of the notice, failing which the recovery shall be made in accordance with the Recovery of Debts Due to Banks and Financial Institutions Act, 1993 and Rules there under.
- You are hereby ordered to declare on an affidavit the particulars of your assets on or before the next date of hearing.
- You are hereby directed to appear before the undersigned on 17/05/2022 at 10:30 a.m. for further proceedings.
- In addition to the sum aforesaid, you will also be liable to pay:
(a) Such interest as is payable for the period commencing immediately after this notice of the certificate/execution proceedings.
(b) All costs, charges and expenses incurred in respect of the service of this notice and warrants and others processes and all other proceedings taken for recovering the amount due.

Given under my hand and the seal of the Tribunal, on this date : 18/12/2021

RECOVERY OFFICER DEBTS RECOVERY TRIBUNAL, JABALPUR (M.P.)

Form No. 14 [Sec Regulation 33(2)]

By Reg

संपादकीय

नवाकाळ

॥ न मे भक्त प्रणश्यति ॥

युवकांमधील विवेकजागृतीसाठी विवेकानंद जयंती

एकोणिसाव्या शतकामध्ये संपूर्ण जगाचे भ्रमण करून भारतीय संस्कृतीची आणि सनातन धर्माची ओळख करून देणारा योद्धा संन्यासी म्हणून स्वामी विवेकानंदांचेच नाव घ्यावे लागते. आज विवेकानंदांचा जन्मदिवस आहे. १२ जानेवारी १८६३ रोजी त्यांचा जन्म झाला. केवळ तीस वर्षांच्या आयुष्यामध्ये त्यांनी केलेले प्रचंड कार्य पुढची अनेक शतके ही विवेकानंदांचीच गौरवगाथा गात राहातील यात काही शंका नाही. आर्थिकदृष्ट्या सशक्त नैतिकदृष्ट्या भक्कम आणि आध्यात्मिकदृष्ट्या प्रचंड व्यापक असा हा भारत देश नक्कीच विश्वगुरू होईल. अशा प्रकारचा आत्मविश्वास जागवण्याचे काम स्वामी विवेकानंदांनी केले किंबहुना भारत विश्वगुरू होईल. हा आत्मविश्वास जागवण्याचे कार्य विवेकानंदांनी केले. आज त्यांचा जन्मदिवस . हा भारतात युवा दिन म्हणून पाळला जातो. कारण आपल्या ऐन तारूण्यामध्ये त्यांनी जगाला विश्वबंधुत्वाचा संदेश दिला होता. ११ सप्टेंबर १८९३ रोजी त्यांनी शिकागोच्या धर्मपरिषदेत केलेले व्याख्यान अजरामर झाले. जगाच्या इतिहासामध्ये एखाद्या तरुणाचे भाषण अशारीतीने लोकप्रिय झाल्याची ही एकमेव घटना म्हटली पाहिजे. जे केवळ भाषण नव्हते. तर अनेक प्रकारच्या समस्यांनी किंवा उच्चनीचता, परस्पर द्वेष अशा मत्सराने ग्रासलेल्या जगाला ते भाषण म्हणजे एक दिव्य संदेश होता. आपल्या आध्यात्मिक साधनेच्या जोरावर त्यांना प्राप्त झालेल्या बळाचा त्यांनी समाजधारणेसाठी पूर्ण उपयोग केला. त्यांचे गुरू रामकृष्ण परमहंस आणि त्यांच्या माध्यमातून घडून आलेली कालीमातेची सेवा हा सगळा प्रकार त्यांच्यादृष्टीने एका उच्चसाधनेची फलश्रुती होती. युवावस्थेतले त्यांचे हे सगळे अनुभव साधनेतून समाजधारणेकडे प्रवृत्त करणारे ठरले. म्हणूनच त्यांनी आपल्याला शंभर युवक धा आपण देशाचे परिवर्तन घडवून आणू असे उद्गार काढले होते. तरूणांमधल्या ऊर्जेची त्यांना पूर्ण कल्पना होती. हा युवक जेवढा बुध्दीमत्तेने संपन्न असेल आणि आध्यात्मिक ऊर्जेने परिपूर्ण असेल त्या देशाचे भवितव्य नेहमी उज्वल राहू शकते. भारतासारख्या देशाला आध्यात्मिकतेची एक सनातन परंपरा लाभली. त्याचे महत्व हजारो वर्षांनंतर आजही टिकून आहे.

विश्वबंधुत्वाची हाक

नरेंद्र हे नाव असलेले परंतु विवेकानंद या नावाने जगभर ओळखले गेलेले हे व्यक्तीमत्व एखाद्या राष्ट्राचेच जेव्हा प्रतिनिधीत्व करते तेव्हा त्यांच्यामध्ये असलेल्या ऊर्जे चीदेखील कल्पना येते. प्रत्येकाच्या जीवनातली युवावस्था हा एक असा टप्पा असतो की त्यावेळी प्रत्येकामधला विवेक म्हणजेच सारासार विचार जागृत राहीलच याचा भरोसा नसतो. परंतु विवेकानंदांमधला युवक आणि त्यांच्याकडे असलेला विवेक याचा एक विलक्षण संयोग घडून यावा. या साधनेच्या माध्यमातून एका वेगळ्या आत्मानंदाचाही त्यांनी अनुभव घ्यावा आणि पुढे तो जगाने आचरणात आणावा असा आग्रह विवेकानंदांनी केलेला आपल्याला पाहायला मिळतो. आपण वारंवार त्यांच्या शिकागोच्या सर्वधर्म परिषदेचे उदाहरण देत असतो. त्यांनी जेव्हा भाषणाच्या

सुविचार	विलास कोळेकर
	खंडाळा, रत्नागिरी.
	मोवा.९४२२४२०६११

यशाचा मनसोक्त आनंद घेण्यासाठी अपयश आणि कठीण

परस्थिती यांची अत्यंत आवश्यकता असते.

पं चां ग	बुधवार १२ जानेवारी, २०२२
शक १९४३ प्लवनामसंवत्सर	शक १९४३ प्लवनामसंवत्सर
* पौष शुक्ल दशमी	* नक्षत्र - भरणी
 	
राष्ट्रीय युवा दिन; स्वामी विवेकानंद जन्मदिन (तारखेप्रमाणे), सिद्धेश्वर यात्रा ४ दिवस-सोलापूर, रावमाता जिजाऊ जन्मदिन (तारखेप्रमाणे)	

मुद्रक, प्रकाशक सौ.जयश्री रमाकांत खाडिलकर-पांडे यांनी हे दैनिक नवाकाळ ऑफिस आणि नवाकाळ प्रेस करिता दोंगट मीडिया प्रा.लि., पत्ता: प्लॉट नं. २२, दिवा एमआयडीसी, टीटीसी इंडस्ट्रीयल एरिया, विष्णू नगर, दिवा, नवी मुंबई -४००७०८ येथे छापून घेतले व नवाकाळ विल्डिंग, १३ नवाकाळ पथ, खाडीलकर रोड, गिरगांव, मुंबई -४००००४ येथे प्रसिद्ध केले. संपादक : सौ.जयश्री रमाकांत खाडिलकर-पांडे संपर्क - जाहिरात विभाग : ८१०८११६४२३, ८१०८११६४२९, वितरण विभाग : ९५९४९३६४४१ छाट्या जाहिराती: ८४२२८१७४४५. ई-मेल navakal.1923@gmail.com कार्यकारी संपादक : रोहित पांडे ‘नवाकाळ ऑफिस व नवाकाळ प्रेस’चे प्रकाशन दैनिक ‘नवाकाळ’ आर.एन.आय.क्र.१८१४१/५७ REGD. No. MH/MR/SOUTH-143/2012-14 स्थापना ७ मार्च १९२३/ फाल्गुन वद्य ५ शके १८४४ Printed and Published by Jayshree Ramakant Khadiilkar Pande On behalf of Navakal Office And Navakal Press. Printed at Dangat Media Pvt. Ltd., Address : Plot No.22, Digha M.I.D.C., TTC Industrial Area, Vishnu Nagar, Digha, Navi Mumbai - 400 708. Published at Navakal Building, 13 Navakal Path, Khadiilkar Road, Girgaum, Mumbai - 400 004. Editor - Jayshree Ramakant Khadiilkar Pande
--

सुरुवातीला सभ्य बंधु आणि भगिनींनो असा जेव्हा उल्लेख केला त्यावेळी सगळ्या सभागृहातील श्रोत्यांनी उभे राहून दोन मिनीटे टाळ्यांचाच कडकडाट चालू ठेवला होता. हा प्रकार सर्वधर्म परिषदेला आलेल्या इतर वक्त्यांच्याबाबतीत घडलेला नाही. हा सन्मान फक्त विवेकानंदांनाच मिळावा ही गोष्टेदेखील एका नियतीचा संकेत देणारी होती. म्हणूनच त्यांच्या या भाषणानंतर संपूर्ण जगाला अखिल मानवजातीच्या कल्याणाचा विचार देणाऱ्या हिंदू धर्माची खऱ्या अर्थाने ओळख झाली. भारत पारंतऱ्यात असूनही हा एक युवा योद्धा संन्यासी इतका स्वतंत्र आणि मूलगामी विचार मांडतो तर्कदृष्ट्या आपला युक्तीवाद लोकांच्या मनावर बिंबवतो. आणि लोकांनाही तो भावतो. ही साधारण गोष्ट ठरत नाही. त्यांच्या या भाषणानंतर जगभरातल्या अनेक देशांकडून विद्यापीठांकडे किंवा तत्त्वज्ञानाच्या अभ्यासकांकडून त्यांना भाषणासाठी आमंत्रणे येऊ लागली. याचा अर्थ तत्त्वज्ञानाचा हा अभ्यासक जगाला नवा विचार देत होता. जो आतापर्यंत कोणीही मांडला नव्हता. त्यांचे हे कर्तृत्व भारतीय सनातन संस्कृतीच्या विश्वसंस्कृतीच्या उच्चासनावर विराजमान करणारे ठरले. जे आजही टिकून आहे. आणि भविष्यातदेखील ते केवळ भारतातालाच नव्हे तर जगाला प्रेरणा देणारे ठरणार आहे.

युवक दिनाचा उपयोग

अनेक धर्म, संप्रदाय, पंथ या जगामध्ये अस्तित्वात आहेत. परंतु त्या सर्वांमधल्या त्रुटी सांगण्याचे धारिष्ट्य विवेकानंदांनी दाखवले आणि प्रत्येकातील मानवी मूल्यांची नव्याने ओळखही त्यांनी करून दिली. यावरूनच त्यांचा जगातल्या विविध धर्मसंप्रदायांविषयीचा अभ्यास स्पष्ट होतो. केवळ स्वतःच्या धर्माचा किंवा संप्रदायाचा अभ्यास करून त्याचेच गोडवे गाण्याचे काम त्यांनी केले नाही. याच शिकागोच्या परिषदेनंतर त्यांची ठिकठिकाणी व्याख्याने झाली तिथे यांनी हिंदू धर्मातील काही चुकीच्या गोष्टींचा जाहीरपणे उल्लेखही केला. मग अगदी अस्पृष्यता , जातीव्यवस्था, याबद्दल त्यांनी अनेकदा जाहीरपणे विरोध व्यक्त करून हिंदू धर्मासाठी लांछन ठरणारे हे दोष नाहीसे करण्याचेही केवळ आवाहन केले नाही तर प्रयत्न सुरू ठेवले होते. त्यांची अचानकपणे लोकमान्य टिळकांबरोबर पडलेली गाठभेट आणि कालांतराने विवेकानंदांनी लोकमान्यांचा केलेला उल्लेख महत्त्वाचा ठरतो. कारण हिंदू धर्म किंवा संस्कृतीचा विचार करताना त्याचा देशासाठी, समाजासाठी कसा उपयोग होईल आणि त्यातून राष्ट्र संस्कृती कशी परिपुष्ट होईल असाच विचार केल्याचा उल्लेखही सापडतो. आज ज्या भारताकडे सर्वाधिक संख्येने युवक आहेत. त्या देशामध्ये राष्ट्राच्या विकासाचा विवेक जागृत झाला पाहिजे. त्यासाठी विवेकानंदांच्या जयंतीचे निमित्त साधून हा युवक संघटित होणे गरजेचे ठरते. केवळ उपचार म्हणून हा युवक दिन साजरा न होता भविष्यकाळातील ठोस उपक्रमांचे आणि योजनांच्या अंमलबजावणीचे एक माध्यम म्हणून या युवक दिनाचा उपयोग झाला पाहिजे.

कविता...

पुन्हा ताटी उघडा ज्ञानेश्वरा?

उच्चारा विचारा इथे नसे थारा
पोकळ पसारा मानवतेचा
सुगम संस्कृती, सुस्म्य इतिहास!
परि उपहास इथे! नित्य चाले!!

सदाचार म्हणता वाढे भ्रष्टाचार
शिष्टाचार आज! प्रतिष्ठीत झाला!!
पंढरीच्या राऊळी! मस्ती पुजाऱ्यांची!
गाथा तुकोबाची ! गाऊ तरी कैसी?

उत्सवांचे अवघे ! देव्हारे माजले!
श्रद्धेच्या गाभान्यांत ! बलात्कार !

आज निती होते ! अमानुष अनीती !
उद्याची संस्कृती ! कैसी देवा !

आलो तुझ्या दारी ! देवा भक्ती पोटी!
उघडी रे ताटी ! ज्ञानदेवा!!

ज्ञानियाचा राजा !तूच विश्‍वंभर !
दया, कृपा योगेश्र्वरा ! असो द्यावी
प्राजक्ता सोनचाफा ! गंधित गोजिरे !

तैसे रुप तुझे ! हृदयी माझ्या !
समचरण धरिले ! प्रेमे भक्ती भावे
मरणही यावे ! तुझ्याच द्वारी!

● बाळ सिंगासने ●

पेण - रायगड

४ मुंबई । बुधवार १२ जानेवारी, २०२२

तिसऱ्या कसोटीत भारतीय फलंदाजी पुन्हा ढेपाळली कर्णधार विराट कोहलीची ७९ धावांची झुंजार खेळी

भारत-दक्षिण आफ्रिका यांच्यात सुरू झालेल्या तिसऱ्या आणि शेवटच्या कसोटी सामन्यात पुन्हा एकदा भारतीय फलंदाजी ढेपाळली. चहापानानंतर भारताचा पहिला डाव ७७.३ षटकांत अवघ्या २२३ धावांत गडगडला. आपल्या ९९ व्या कसोटी सामन्यात खेळणाऱ्या कर्णधार विराटने ७९ धावांची झुंजार खेळी केली. त्यामुळे भारताला २०० धावांचा टप्पा गाठता आला.

■ केपटाऊन

नाणेफेक जिंकून भारतीय कर्णधार विराटने प्रथम फलंदाजी घेतली. राहुल-मयांकने भारताला ३१ धावांची सलामी करून दिली. राहुलला ओलिवरने १२ धावांवर बाद करून भारताला पहिला धक्का दिला. त्यानंतर लगेचच मयांकला रबाडाने १५ धावांवर माघारी पाठविले. मग अनुभवी पुजारा आणि विराट जोडी जमली. या दोघांनी तिसऱ्या विकेटसाठी अर्धशतकी भागीदारी करून भारताचा डाव सावरला.

न्यूझीलंडचा दणदणीत विजय

यजमान न्यूझीलंडने पाहुण्या बांगलादेशचा येथे झालेल्या दुसऱ्या कसोटी सामन्यात तिसऱ्या दिवशीचा १ डाव ११७ धावांनी दणदणीत पराभव करून २ सामन्यांच्या या मालिकेत १-१ अशी बरोबरी साधली. द्विशतकी खेळी करणारा कर्णधार लॅथम सामनावीर आणि सलग दुसरे शतक काढणारा कॉनवे मालिकावीर पुरस्काराचा मानकरी ठरला. पहिल्या कसोटीत बांगलादेशने ऐतिहासिक विजय मिळविला होता. परंतु दुसऱ्या कसोटीत त्याची फलंदाजी पुर्णपणे ढेपाळल्यामुळे त्यांना मोठ्या पराभवाला सामोरे जावे लागले. न्यूझीलंडने पहिला डाव ६ बाद ५२७ या धावसंख्येवर घोषित केला होता. त्याला उत्तर देताना बांगलादेशचा पहिला डाव १२६ धावांतच कोसळला. मग फॉलोऑनची नामुष्की बांगला संघावर आली.

PUBLIC NOTICE NOTICE is hereby given to the public at large that our clients, Punjab National Bank Workers Co-Operative Housing Society Limited, a Society registered under the Maharashtra Co-Operative SOCIETY ACT, 1960, (Mah. XXIV of 1961) bearing Registration No.BOM/HSG/5376 dated 14th April, 1976 and having its registered office at Plot No.423, TPS III, Gori Road, Borivali (West), Mumbai – 400 091.Have misplaced the following documents:- i. Copy of Registered Indenture of Lease dated 8th Aug.1980 (S-1813-1980) executed between MHADA And Punjab National Bank Workers CHSL. ii. Copy of Registered Deed of Sale dated 11th Sept. 2014 (BRL 3- 5047-2014) executed between MHADA herein referred as Authority as First Part AND Punjab National Bank Workers CHSL herein referred as Purchaser as Second Part AND Mr. K. K. Shah, Dr. A.G. Gupta, Mr. R. M. Kamiya, Mr. B. V. Gala, Mr. D. M. Choudhary, Mr H.L. Patel, Mr. S. M. Shah & Mr. R. W. Shethi hereinafter referred as confirming party. iii. Copy of Registered Deed of Supplementary Lease dated 10th Sept. 2014 (BRL3- 5044-2014) executed between MHADA hereinafter referred as Authority And Punjab National Bank Workers CHSL hereinafter referred as Lessee. If any Person/Company/Firm is having any knowledge of the aforesaid documents or any other documents pertaining to the schedule properties hereunder they are requested to come forward and contact to the under signed within 7days of present notice. THE SCHEDULE OF THE FIRST PROPERTY BELOW REFERRED TO: All that piece and parcel of land admeasuring to 608.68 sq.mtrs of Survey No. 20, C.T.S. No.68, Sub-divided Plot No. 423 of TPS III Borivali, Gori Road, Borivali (West), Taluka Borivali, Mumbai Suburban District, within the Registration District of Mumbai Suburban. THE SCHEDULE OF THE SECOND PROPERTY BELOW REFERRED TO: All that piece and parcel of land admeasuring to 600.32 sq.mtrs of Survey No.20, C.T.S. No.68, Sub-divided Plot No.422 (part) of TPS III Borivali, Gori Road, Borivali (West), Taluka Borivali, Mumbai Suburban District, within the Registration District of Mumbai Suburban. Dated this 11th day of January, 2022. Issued by Mhatre Law Associates, Advocates High Court. Mhatre Law Associates Chamber No.1, Mhatre Cross Lane, Nr SBI Bank, Dattapada Road, Borivali (East), Mumbai - 400 066. Email:sachin@mlaw.in Mobile: 9820343430

जाहीर सूचना	
सितामई को-ऑप. होसिंग सोसा. लि., पत्ता - प्ल. टी. रोड, नवघर पोलीस स्थानकाजवळ, मुंबई (पु.) मुंबई - ४०० ८१९ चे सदस्य आणि संस्थेच्या 'बी' स्तरातीलव्या सदस्यांक क्र. बी/४०२ चे धावक श्री.रुमनारायण आर. सिंग दि. ३१.०४.२०१४ रोजी मरण पावले. संस्थेच्या भांडवल/मालमतेमधील दिवंगत सदस्याच्या सारर हिस्सा आणि हितसंबंधाच्या हस्तांतरणास सारर किंवा वारसांकडून किंवा इतर द्यावेदार/असेधारे किंवा असेधारेपासून संस्था यद्दारे सारर सूचना प्रसिद्धीपुनून ७ दिवसांच्या कालावधीमध्ये, संस्थेच्या भांडवल/मालमतेमधील दिवंगत सदस्याच्या सारर हिस्सा आणि हितसंबंधाच्या हस्तांतरणास असलेल्या व्यक्तीया/व्याच्या यद्दारे/आपोग्या सधर्मानंद कागदपत्रे आणि इतर पुराव्यांच्या प्रतीसह, द्यावे किंवा असेध मान्यति आहे. जर वरील शिर्षत कालावधीमध्ये कोणतेही द्यावे/असेध प्राप्त न झाल्यास, संस्थेच्या भांडवल/मालमतेमधील दिवंगत सदस्याच्या सारर हिस्सा आणि हितसंबंधासह संस्थेच्या उप-विधीअंर्गत देण्यात आलेल्या पद्धतीने व्यावहार करण्यास संस्था पुनस असेल. संस्थेच्या भांडवाल/मालमतेमधील दिवंगत सदस्याच्या सारर हिस्सा आणि हितसंबंधाच्या हस्तांतरणास जर कोणतेही द्यावे/असेध प्राप्त झाल्यास त्याबाबत संस्थेच्या उप-विधीअंर्गत देण्यात आलेल्या पद्धतीने व्यावहार करण्यात येईल द्यावेदार/असेधदारांना जाणीकरिता संस्थेच्या उप-विधीची ३० दिवसांच्या कार्यालयात/संस्थेच्या सधियांकडे सूचनाये प्रसिद्धीच्या दिनांकानासून सारर सारर काळी संपत्तीच्या दिनांकापर्यंत साचं. ५ ते साचं. ७ या दरम्यान उलतव्य असेल.	
विकास: मुंबई दिनांक: १२.०१.२०२२	सितामई को-ऑप. हो. सोसा. लि.करिता आणि त्यांच्या वतीने मान. सचिव.



मारून २७ धावा ठोकल्या. पंत बाद झाल्यानंतर भारताचा डाव फार लांबला नाही. अश्विन २, ठाकूर १२, बुमराह ० हे झटपट माघारी परतले. दुसऱ्या बाजूने कोणी साथ द्यायला फारसे नसल्यामुळे विराटने आक्रमक खेळ करण्याचा प्रयतन केला. त्यात तो रबाडाचा शिकार बनला. त्याने २०१ चेंडू खेळताना १२ चौकार आणि १ षटकार मारून ७९ धावा केल्या. त्याचे कसोटी कारकीर्दीतील हे २८ वे अर्धशतक होते. पुन्हा एकदा विराटला शतकाने हुलकावणी दिली. गेल्या दोन

वर्षात आंतरराष्ट्रीय सामन्यात एकही शतकी खेळी करता आली नाही. आफ्रिकेतर्फे रबाडाने ४ जेन्सनने ३ बळी घेतले. तर ओलिवर, निगडी, महाराजला प्रत्येकी १ बळी मिळाले. यष्टिरक्षक व्हेरिनने सुरेख यष्टिरक्षण करताना ५ झेल टिपले. दक्षिण आफ्रिकन कर्णधार एल्गरने सुरेख नेतृत्व करताना गोलंदाजीत केलेले झटपट बदल त्यांच्यासाठी फायदेशीर ठरले. भारताने या सामन्यात हनुमा विहारी आणि सिराजला विश्रांती दिली. कर्णधार विराट आणि उमेश यादव तिसऱ्या कसोटीत भारतीय संघात परतले. दक्षिण आफ्रिकेने मात्र आपला दुसऱ्या सामन्यातील विजयी संघ कायम ठेवला. दिवसअखेर आफ्रिकेने कर्णधार एल्गरचा बळी गमावून १ बाद १७ धावांची मजल मारली. एल्गरला बुमराहने ३ धावांवर बाद केले.



बृहत्मुंबई
महानगरपालिका

ई-निविदा सूचना

क्र. एईएमजीएस/२३८०/एसआर. दिनांक ११/१/२०२२

बृहन्मुंबई महानगरपालिकेचे महापालिका आयुक्त खाली नमूद केलेल्या कामाकरिता ऐतिहासिक वास्तूंच्या जीर्णोद्धाराचे काम केलेल्या राज्य पुरातत्व विभागाकडे सूचीबद्ध असलेल्या कंत्राटदारांकडून आणि मुंबईमध्ये कार्यालय असलेल्या आणि बृ.मुं.म.पा.कडून विक्रेता क्र. असलेल्या सर्व कंत्राटदारांकडून ई-निविदा मागवित आहेत.

निविदा बृ.मुं.म.पा.च्या वेबसाईट www.mcgm.gov.in मध्ये एसआरएम प्रणालीसह अ, ब आणि क पाकीट प्रणालीमध्ये सादर करणे आवश्यक आहे.

निविदा क्र.	कामाचे नाव	इ.र.अ. (रु.)	निविदा प्रतीची किंमत
७२०००२५०६४	जी/दक्षिण वॉर्ड मुंबई मध्ये वरकी कोळीवाडा येथे रोषणाईसह वरकी किल्ल्याच्या आसपासच्या परिघाचे लँडस्केपिंग	रु. २,०८,९५०/-	रु. १,४००/- (५% जीएसटीसह)
१. इ.र.अ. स्वीकारण्याचा वेळ	दि. ११.०१.२०२२ (१३.०० वा.) ते दि. १७.०१.२०२२ (१५.०० वा.) पर्यंत		
२. ई.एम.बी. भरणा करण्याची पद्धत	ऑनलाईन (पेमेन्ट गेटवे द्वारे)		
३. कोरे निविदा अर्ज विक्रीकरिता कालावधी	दि. ११.०१.२०२२ ते दि. १७.०१.२०२२ पर्यंत बृमुंमपा वेबसाईट www.mcgm.gov.in वर		
४. निविदा अर्ज विक्रीकरिता ठिकाण	ई-निविदेचा तपशील बृमुंमपा वेबसाईट www.mcgm.gov.in वर दि. ११.०१.२०२२ ते दि. १७.०१.२०२२ पर्यंत प्रदर्शित केला जाईल.		
५. निविदा स्वीकारण्याचा दिनांक	ई-निविदा विक्री सुरू होण्याचा दिनांक : दि. ११.०१.२०२२ १८.०० पासून ई-निविदा विक्रीचा अंतिम दिनांक : दि. १७.०१.२०२२ १५.०० पर्यंत ई-निविदेचे सादरीकरण : दि. १७.०१.२०२२ १५.०० पर्यंत		
६. निविदा उघडण्याचा दिनांक	पाकीट 'अ' उघडण्याचा दिनांक : दि. १७.०१.२०२२ १६.०१ वा. पाकीट 'ब' उघडण्याचा दिनांक : दि. १७.०१.२०२२ १६.१० वा. पाकीट 'क' उघडण्याचा दिनांक : दि. २१.०१.२०२२ १५.०० वा.		

सही/-

पीआरओ/२००५/जाही./२०२१-२२

सहाय्यक आयुक्त जी/दक्षिण वॉर्ड

येता कणकण तापाची, तपासणी करून घ्या रक्ताची.

अनुसूची I फॉर्म ए	
जाहीर उद्घोषणा	
<i>(भारतीय मालकी आणि वित्तव्यवहारीय मंडळ (राज्यीक परिवारपत्र प्रक्रिया) विनियम, २०१९ च्या विनियम १४ अन्वये)</i>	
विक्रम हेल्थ सर्व्हिसेस प्रायव्हेट लिमिटेडच्या भागधारकांचे लक्ष वेधण्याकरिता	
१. कोर्पोरेट व्यक्तीचे नाव	विक्रम हेल्थ सर्व्हिसेस प्रायव्हेट लिमिटेड
२. कोर्पोरेट व्यक्तीच्या रज्यावली दिनांक	११ एप्रिल, २०१२
३. प्राधिकरण ज्या अंतर्गत कोर्पोरेट व्यक्तीची रज्याणा/नॉंदणीकरण झाले	केपय्डी क्रिबेडफॉ, बेंगळुरू
४. कोर्पोरेट व्यक्तीच्या कोर्पोरेट ओळख क्रमांक / मालकीत द्यावित ओळख क्रमांक	U33110KA2012PTC063478
५. कोर्पोरेट व्यक्तीच्या नोंदणीकृत कार्यालयाचा आणि प्रमुख कार्यालयाचा (जर अस्त्यत्वात) पत्ता	५ वा मजला क्र. ७/१/१, मिलर्स रोड, बेंगळुरू-५६००५२, कर्नाटक, भारत.
६. कोर्पोरेट व्यक्तीचे परिस्त्रामास सुरू होण्याचा दिनांक	सोमवार, १० जानेवारी, २०२२
७. परिस्त्रामाकराचे नाव, पत्ता, ईमेल पत्ता, दूरध्वनी क्रमांक आणि नोंदणीकरण क्रमांक	नाम: श्री. प्रमोदकुमार आर. लक्षा अधिकृत पत्ता: काशीराव क्र. १०६, पहिला मजला, ५५ सुखनिकारा, १५ ऑगस्ट चौक, मंगळूर फेट, पुणे-४११०११ नोंदणीकरण क्र.: IBB/IIPA-002/IP-NO0694/2018-2019/12148 ईमेल: csladdajid@gmail.com मोबाईल क्र.: +९१ ९५२५ २७ १११५५
८. द्यावे सादर करण्याचा अंतिम दिनांक	बुधवार, दि. ९ फेब्रुवारी, २०२२
याद्वारे सूचना देण्यात येते की, विक्रम हेल्थ सर्व्हिसेस प्रायव्हेट लिमिटेडने सोमवार, दि. १० जानेवारी, २०२२ रोजी राज्यीक परिवारपत्र प्रक्रिया सुरू केली आहे. विक्रम हेल्थ सर्व्हिसेस प्रायव्हेट लिमिटेडच्या भागधारकांना याद्वारे त्यांच्या दाव्यांचे पुरावे बुधवार दि. ९ फेब्रुवारी, २०२२ रोजी किंवा त्याची परिस्त्रामक यांच्याकडे नोंद क्र. ७ अन्वये नमूद पत्तावर सादर करण्यास सल्ल्यात येत आहे.	
प्रतिवचन पत्रको जेन्नी दाव्याबाबत त्यांचे दाव्यांचे पुरावे फक्त इलेक्ट्रॉनिक पद्धतीने सादर करावे. इतर सर्व भागधारक त्यांचे दाव्यांचे पुरावे स्वक्षिक, व्यवसाय किंवा इलेक्ट्रॉनिक पद्धतीने सादर करू शकतात. दाव्याबाबतचे कुठेही किंवा प्रिसमूल करण्याचे दावे सादर केव्हाचा रद्द ठेऊनव्यात येईल.	
प्रमोदकुमार आर. लक्षा दिवाळखोरी व्यावहारिक दिनांक: ११.०१.२०२२ दिवाण: बेंगळुरू	नोंद. क्र.: IBB/IIPA-002/IP-NO0694/2018-2019/12148

मिरा-भाईंदर महानगरपालिका

मिरा-भाईंदर गांधी भवन, मुख्य कार्यालय, छत्रपति शिवाजी महाराज मार्ग, भाईंदर (प.) ता.जि.ठाणे, ४०१ १०१.	
समाजविकास विभाग	
जा.क्र.मनपा/स.वि.वि./१३७/२०२१-२२	दि. : ११/०१/२०२२

जाहीर सूचना

मिरा-भाईंदर महानगरपालिका समाजविकास विभाग “विन्दयाळ अंत्योदय योजना-राष्ट्रीय नागरी उपजिविका अभियान” अंतर्गत नागरी बेघर निवारा घटकाची अंमलबजावणी करण्यात येत आहे. मिरा भाईंदर महानगरपालिका लोकसंख्येच्या अनुषंगाने महानगरपालिका क्षेत्रात प्रत्येकी १ लाख लोकसंख्येमागे १ शहरी बेघर निवारा असणे आवश्यक आहे. सदर शहरी नागरी बेघर निवाऱ्याकरिता जागा ही भाईंदर (पु.), भाईंदर (प.), उत्तन-भाईंदर (प.), मिरा रोड स्टेशन (पु.) पेणकरपाडा-मिरा रोड (पु), घोडबंदर गाव- मिरा रोड (पु) या ठिकाणी भाडेतत्वावर घ्यावयाची आहे. त्याकरिता खालील अटीशर्तीची पुर्तता करणारे अर्जदार अर्ज करू शकतात.
१. सदर जागेमध्ये १०० व्यक्तींची राहण्याची क्षमता असावी.
२. सदर जागेमध्ये स्वच्छतागृह, शौचालय, पिण्याचे पाणी, विज, पंखे याची सोय असावी.
३. सदर जागेबाबत आवश्यक सर्व कागदपत्रांची पुर्तता करण्यात यावी. उदा. जागेचा नोंदणीकृत करानामा, जागेसंबंधी सर्व देयक थकबाकी नसलेबाबतचा दाखला (उदा.मेटॅन्स बील, कर भरणा पावती, वीज देयके)
४. जागेसंबंधी आपणांस अपेक्षित असलेले भाडे.
तरी वरील अ.क्र. १ ते ४ मधील अटीशर्तीची पुर्तता करणाऱ्या इच्छुक अर्जदारांनी सर्व कागदपत्रांसह आपला अर्ज समाजविकास विभागात, पहिला माळ, स्व.इंदिरा गांधी भवन, छत्रपती शिवाजी महाराज मार्ग, भाईंदर (प.) येथे दि.०२/०२/२०२२ पर्यंत अर्ज सादर करावेत.

	सही/- (स्वन्मिल सावंत)
	उपआयुक्त
जा.क्र.मनषा/जनसंपर्क/४६३/२०११-२२	समाजविकास विभाग
दि. ११/०१/२०२२	मिरा-भाईंदर महानगरपालिका